

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
Principal Bench, New Delhi

In

Original Application No. 533/2019

In the Matter of: -

Anubhav Kumar

Applicant

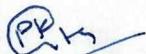
Vs.

Union of India & Ors.

Respondent(s)

INDEX

S. No.	Particulars	Page No.
1.	Status Report in compliance to Hon'ble NGT order dated 10.01.2020 in the matter of O.A. No. 533 of 2019 titled as Anubhav Kumar Vs. Union of India & Ors. before Hon'ble National Green Tribunal, Principle Bench, New Delhi.	
2.	Annexure-1: A copy of Hon'ble NGT order dated 10.01.2020.	
3.	Annexure- 2: A copy of the letter dated 13.02.2019 issued by CPCB to cement companies, Northern railways and CRWC for submission of action plans.	
4.	Annexure-3: Action Plans submitted by Cement Companies, Northern Railways and CRWC.	
5.	Annexure-4: Minutes of meeting of Expert Committee dated 04.03.2020.	
6.	Annexure-5 A copy of the letter dated 20.03.2020 issued by CPCB to Northern Railways and CRWC regarding decisions of Expert Committee observations.	
7.	Annexure-6: A copy of the letter dated 19.03.2020 issued by CPCB to Northern Railways regarding stoppage of operations.	
8.	Annexure-7: A copy of the letter dated 20.03.2020 issued by CPCB to health experts seeking opinion on worker's health management plan of cement companies.	
9.	Annexure-8: A copy of the e-mail dated 06.04.2020 issued by CPCB to cement companies regarding expert opinion on worker's health management plan of cement companies.	
10.	Annexure-9: CPCB remainder e-mails dated 13.04.2020, 30.04.2020 and 05.06.2020 issued to Northern Railways for submission of revised action plan.	
11.	Annexure-10: A copy of the e-mail dated 05.06.2020 issued by CPCB to Cement Companies regarding submission of revised worker's health management plan and compliance report.	


(P. K. Gupta)

Scientist 'E'

Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032

Place: Delhi

Date: 22nd June, 2020

Status Report in O.A. No. 533/2019: Anubhav Kumar versus Union of India & Ors

1. Background

An application O.A. 533/2019: Anubhav Kumar versus Union of India & Ors. was filed in the Hon'ble National Green Tribunal on the issue of air pollution caused due to the cement unloading/loading activities being conducted in unscientific manner at the cement siding at Shakurbasti Railway Station.

Hon'ble NGT vide order dated 04.06.2019 directed Delhi Pollution Control Committee (DPCC) to inspect the area and submit report in the matter. The matter was heard on 14.08.2019 and the Hon'ble NGT constituted an independent Expert Committee to look into the issue and directed it to submit report. The constitution of the Expert Committee is as follows:

- i. Dr. Prashant Gargava, Member Secretary, CPCB.
- ii. Dr. Mukesh Khare, Professor, IIT Delhi.
- iii. Dr. Mukesh Sharma, Professor, IIT Kanpur.
- iv. Member Secretary, DPCC

The Expert Committee conducted inspection in the matter and studied the problem and submitted a report to the Hon'ble NGT. The report was accepted by the Hon'ble NGT and Hon'ble NGT vide order dated 10.01.2020 (**Annexure 1**) directed the following:

"We are satisfied that the report needs to be acted upon and necessary steps in terms of the recommendations taken by the Northern Railways as well as by CRWC and the five cement companies, after preparing an appropriate action plan. The compliance may be monitored by Central Pollution Control Board (CPCB) and Delhi Pollution Control Committee (DPCC). The action plan may be prepared within one month and got approved by the Committee constituted by this Tribunal. The Committee will be free to make suitable alterations in the action plan.

The CPCB may also assess and recover compensation for the damage to the environment and public health for the period prior to the remedial action. Such interim measures as may be found necessary may also be taken by the Railway Administration as well as by the CRWC and the cement companies consistent with the ground situation and the observations in the report mentioned above. Compliance status as on 15.04.2020 may be furnished to this Tribunal after getting information from all concerned by the CPCB before the next date by email at judicial-ngt@gov.in."

The matter is listed for consideration on 23.04.2020.

The hearing in the matter was re-scheduled for 23.06.2020 due to Covid-19 pandemic situation. Action taken cum status report in compliance of the Hon'ble NGT order dated 10.1.2020 is as under:

2. ACTION TAKEN BY CPCB AND EXPERT COMMITTEE

- i) In compliance of Hon'ble NGT order dated 10.1.2020 and in reference to CPCB letter dated 13.2.2020 (**Annexure 2**), action plans were submitted by all companies i.e. Northern Railways, CRWC, M/s G.S. Company, M/s ACC Cement, M/s Wonder Cement, M/s Mangalam Cement, M/s Ambuja Cement and M/s Ultratech Cement for consideration by the Expert Committee. Action plans are annexed as **Annexure 3**.
- ii) A meeting of the Expert Committee was convened on 04.03.2020 to discuss the action plans and the methodology for Environment and Health compensation. The action plans of Northern Railways and CRWC were as examined by the Expert Committee. The action plan of Northern Railways was found unsatisfactory while the action plan of CRWC was considered by the Expert Committee for implementation within the timelines proposed by the CRWC. Minutes of the meeting annexed as **Annexure 4**. The observations of the Expert Committee were communicated to both Northern Railways and CRWC by CPCB vide letter dated 20.3.2020. Northern Railways was asked to submit proper time bound action plan within one week, and, CRWC was asked to submit regular progress report.

CPCB also asked both Northern Railways and CRWC to ensure that the test of remaining workers involved in cement handling by cement companies using their services be got conducted and compliance report submitted to CPCB. Copy of CPCB letters annexed as **Annexure 5**.

Also, a complaint was received by CPCB from the applicant regarding cement handling activities being continued by Northern Railways despite the Hon'ble NGT order for implementing the recommendations of the Expert Committee i.e. No cement handling activities be permitted till construction of warehouses by Northern Railways. Accordingly, CPCB vide letter dated 19.3.2020 (**Annexure 6**) asked Northern Railways to ensure that all activities are stopped immediately.
- iii) With regard to action plans for education and protection of labour health, Expert Committee decided that these be got examined by Dr. T.K Joshi, Senior Advisor, Environmental Health, MoEF&CC and the specific observations/comments received from Dr. T.K. Joshi on these plans be communicated to all companies. Accordingly, CPCB vide letter dated 20.3.2020 forwarded plans to Health Expert for examination (**Annexure 7**).
- iv) The plans of 05 cement companies and M/s GS Company were examined by Dr. T.K. Joshi and these were found unsatisfactory except in case of M/s GS Company. The expert opinion on "Action Plan to Educate and Protect Health of Labour" were forwarded to all companies including M/s GS Company by CPCB vide mail dated 6.4.2020 (**Annexure 8**) for urgent necessary action.
- v) CPCB vide letter/e-mail dated 13.4.2020, 30.4.2020 and 5.6.2020 issued regular reminders to Northern Railway for submission of revised action plan and progress

report on test of workers of M/s Ultratech Cement using NR platforms for cement handling (**Annexure 9**).

- vi) CPCB vide letter dated 13.4.2020 and 5.6.2020 asked CRWC for submission of progress report on the action plan approved by the Expert Committee, revised action plan of M/s GS Company to Educate and Protect Health of Labour, and, progress report for test of workers involved in cement handling by M/s GS Company and other 04 cement companies i.e. M/s ACC Cement, M/s Wonder Cement, M/s Mangalam Cement and M/s Ambuja Cement using CRWC warehouses for cement handling.
- vii) CPCB vide letter dated 5.6.2020 directed all 05 cement companies to submit revised action plan to Educate and Protect Health of Labour, and, compliance report in reference to Hon'ble NGT Order dated 10.1.2020 (**Annexure 10**).
- viii) CPCB on 11.6.2020 carried out inspection of Shakurbasti railway siding to verify the progress reported by CRWC and Northern Railways.
- ix) Second meeting of the Expert Committee was convened on 16.6.2020 to review the progress/ status of action plans of all companies, and, finalize the Environmental Compensation and methodology for Health Compensation.

3. Compliance Status

The status report with regard to each of the company involved in operations at Shakurbasti Cement Siding, Environmental Compensation and Health Compensation is given below along with the recommendations of the Expert Committee.

3.1 Northern railways (NR)

Northern Railways vide letter dated 7.2.2020 submitted the action plan and the same was examined by the Expert Committee and was found unsatisfactory except for the measure of construction of peripheral roads. Northern Railways was asked to submit revised action plan.

3.1.1 Progress

Only work initiated by Northern Railways was construction of peripheral roads mentioned in the action plan. CPCB during the inspection conducted on 11.6.2020 observed that some portion of road has been made paved but no work was being carried out at the time of inspection. Timeline for completion of this work has not been submitted by Northern Railways.

3.1.2 Short-comings

- A. Revised Action plan on following other pollution control measures with timelines is still awaited from Northern Railways, despite several reminders issued by CPCB:
 - 1. Construction of warehouse on both the platforms i.e. GPF and Platform No01 Enclosures in the form of flexible belt curtain may be provided for the unloading sides.

2. Mechanical handling of cement bags using conveyor belts.
 3. Mechanical cleaning of warehouse and arrangement for proper storage of cement collected during cleaning and records to be maintained.
 4. Timeline for completion of road construction work has not been submitted.
- B. Northern Railway has continued to permit cement handling activities despite Hon'ble NGT directions. As per the log book maintained by the company, cement unloading/loading activity was conducted in the month of May as well as June 2020. However, during the inspection, there were no cement bags lying on the platform and hence no loading/unloading operation was observed at the site.
- C. No progress report obtained from M/s Ultratech Cement on health test of workers involved in cement handling and submitted to CPCB.

3.1.3 Conclusion

Northern Railway has not taken proper action for implementing the recommendations of the Expert Committee including both implementation of pollution control measures and health test of workers.

3.1.4 Recommendations

1. Northern Railway may be directed to submit the action plan within one week for implementation of pollution control measures.
2. Northern Railway may be directed to stop the cement handling operations with immediate effect. Operations be resumed only after the pollution control measures recommended by the Expert Committee are implemented.
3. Northern Railways to ensure that the test of health workers involved by M/s Ultratech Cement be got conducted after the issue of Covid-19 pandemic is settled and report be submitted to Labor Department, Delhi Government with plan of treatment of affected workers and for levy of compensation.

3.2 Central Railside Warehouse Ltd. (CRWC)

CRWC vide letter dated 10.02.2020 submitted Action plan and the same was considered by the Expert Committee for implementation within the timelines proposed by the CRWC. The CRWC vide letter dated 18.4.2020 and 10.6.2020 submitted the progress report on the action plans.

3.2.1 Progress

- CRWC have installed conveyor belt machines for mechanical unloading/ loading of cement bags as observed during CPCB inspection conducted on 11.06.2020. However, no loading/unloading operation was ongoing at the site during the inspection. NIT (Notice Inviting Tender) for 10 more conveyor belt machines have been issued and these were to be installed within 06 months i.e. by August 2020, as per the original action plan. However, as per the progress report dated 10.6.2020, these are now expected to be delivered by August/September 2020 due to nationwide lockdown.

- CRWC has placed order for flexible PVC belt curtain enclosure for the warehouse and it was reported that the work will be completed by February end as per the original action plan. However, as per the progress report dated 10.6.2020, the work is expected to be completed within a month after lockdown period ends probably by June end. During the inspection on 11.06.2020, the work for installation of flexible belt curtains for enclosure at both loading/unloading sides was found to be in progress. Belt curtains were installed at a few locations. Slider channels for curtains were in place on rail side of the 16 compartments/warehouses (8 on each side).
- CRWC have purchased four sweeping machines for mechanical sweeping of warehouse and the collected cement is stacked and stored separately in the cement bags within the warehouses and records are maintained. During the inspection on 11.6.2020, these machines were found operational. Also, one mini truck loaded sweeping machine is used for pavement cleaning.
- CRWC appointed M/s GS Company have got the test conducted for the remaining workers involved in cement handling and reports are to be submitted. Health awareness program conducted with training of workers and PPE distribution in the month of January and February.
- Records of workers involved in cement handling by M/s GS Company have been submitted.

3.2.2 Shortcomings

1. Revised action plan to educate and protect health of labour in case of M/s GS Company yet to be submitted.
2. No progress report obtained from M/s ACC Cement, M/s Wonder Cement, M/s Mangalam Cement and M/s Ambuja Cement on health test of workers involved by these companies in cement handling and submitted to CPCB.

3.2.3 Conclusion

Action has been taken by CRWC for implementing the recommendations of the Expert committee. Some of the recommendations have been implemented while work is under progress on remaining recommendations.

3.2.4 Recommendations

1. CRWC may be directed to complete the remaining works within the timelines submitted in the revised progress report.
2. CRWC may be directed to ensure submission of revised action plan for education and protection of labour health by M/s GS Company within 01 week.
3. CRWC to ensure that the test of health workers involved in cement handling by M/s ACC Cement, M/s Wonder Cement, M/s Mangalam Cement and M/s Ambuja Cement be got conducted after the issue of Covid-19 pandemic is settled and report including the report of workers got tested by M/s GS Company be submitted to Labor Department, Delhi Government with plan of treatment of affected workers and for levy of compensation.

3.3 Cement Companies (compliance w.r.t. Workers Health)

3.3.1 M/s ACC Limited

The company has conducted health check-up camp on 3.3.2020 inviting random labor and other participants and labor with health problems got tested and report submitted to CPCB. As per the opinion of Dr. T.K. Joshi, Senior Advisor, Environmental Health, MoEF&CC, these reports are of limited understanding until occupational history is shared. Apart from X-ray, other tests of workers were conducted which was not related to occupational health.

The company has not submitted revised plan to educate and protect health of labour incorporating the Expert opinion. No record provided for the labor involved in cement handling and health tests (X-ray) of these workers.

3.3.2 M/s Ambuja Cements Ltd.

The company has informed about health and safety awareness camp held in January month and distribution of the masks and gloves in the month of February but no documentary evidence submitted. Random labor and other participants were invited for these camps.

The company has not submitted revised plan to educate and protect health of labour incorporating the Expert opinion. No records provided for the labor involved in cement handling and health tests (X-ray) of these workers.

3.3.3 M/s Wonder Cements

The company has not submitted revised plan to educate and protect health of labour incorporating the Expert opinion. No records provided for the labor involved in cement handling and health tests (X-ray) of these workers.

3.3.4 M/s Mangalam Cements

The company has informed about health awareness program and PPE distribution camp organized in the month of February/March 2020. Random labor and other participants were invited for these camps.

The company has not submitted revised plan to educate and protect health of labour incorporating the Expert opinion. No records provided for the labor involved in cement handling and health tests (X-ray) of these workers.

3.3.5 M/s Ultratech Cement

The company have informed about health awareness program and PPE distribution camp organized in the month of February 2020. Random labor and other participants were invited for these camps.

The company has not submitted revised plan to educate and protect health of labour incorporating the Expert opinion. No records provided for the labor involved in cement handling and health tests (X-ray) of these workers.

B) Recommendations w.r.t. workers health

1. M/s GS Company and other 5 cement companies may be directed to submit revised action plan to educate and protect health of labour incorporating the Expert opinion.
2. Records to be provided for the labor involved in cement handling by all 05 cement companies.
3. Test of health workers involved by all 05 cement companies be got conducted after the issue of Covid-19 pandemic is settled and report be submitted to Labor Department, Delhi Government with plan of treatment of affected workers and for levy of compensation. M/s GS Company has got the labor test conducted and therefore shall submit the report to Labor Department.
4. All 05 cement companies and M/s GS Company to ensure that labor shall wear PPE while carrying out cement handling activities.

3.4. Environmental and Health Compensation

Hon'ble NGT directed that "The CPCB may also access and recover compensation for the damage to the environment and public health for the period prior to the remedial action".

Status of Environmental Compensation

The Expert Committee discussed the issue of levying Environmental Compensation. It was suggested that interim EC may be levied for the period from May 27, 2019 (date of filing of application by Applicant) to June 11, 2020 (date of compliance verification by CPCB). The EC methodology and calculation was discussed in the Expert Committee meeting held on 16.6.2020. Interim Environmental Compensation for the said period was calculated as Rs 71,62,500/- and Rs 28,65,000/- in case of Northern Railways and CRWC respectively.

CPCB is issuing directions to Northern Railways and CRWC to deposit EC amount within a month. Further, Final EC will be levied on both the companies, after completion of all the remedial measures (for the period of completion of remaining works).

Recommendations w.r.t. Health Compensation

With regard to levy of health compensation, the Expert Committee has recommended that the matter be referred to Labor Department, Delhi Govt. The said department shall take necessary action as per the relevant labor laws and submit report to the Hon'ble Tribunal. Test of health workers involved by all 05 cement companies be got conducted after the issue of Covid-19 pandemic is settled and report be submitted to Labor Department, Delhi Government with plan of treatment of affected workers and for levy of compensation. M/s GS Company has got the labor test conducted and therefore shall submit the report to Labor Department.

 7.
(P.K. Gupta)

Item No.03

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 533/2019

(With report dated 20.12.2019)

Anubhav Kumar

Applicant(s)

Versus

Union of India &Ors.

Respondent(s)

Date of hearing: 10.01.2020

CORAM:

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER

For Applicant(s):

Mr. Rahul Khurana, Advocate with Mr. Anubhav Kumar, Applicant in person

For Respondent(s):

Mr. Om Prakash, Advocate for R-2
Mr. Narender Pal Singh, Advocate for R-3**ORDER**

1. The question for consideration is the air pollution affecting the environment in and around the areas of Rani Bagh, Shakurbasti, Raja Park, Punjabi Bagh, Srinagar and Madipur near Shakurbasti Railway Station on account of unscientific manner in which loading/unloading of cement is being undertaken.
2. The matter was considered by this Tribunal on 14.08.2019 in light of factual and action taken reports from the Delhi Pollution Control Committee (DPCC), the Station Superintendent/Terminal Manager (CRWC), Cement Siding at 2 Shakurbasti Railway Station, New Delhi-110034 and the Chief Goods Supervisor, Cement Siding at Shakurbasti Railway Station, New Delhi-110034 and from the Chief

Goods Supervisor, Cement Siding of the Railway Station. The said reports revealed causing of pollution in the loading and unloading process on account of inadequate safeguards in the functioning of the warehouses.

3. Since Central Railside Warehouse Company Ltd. (CRWC) disputed the observations in the reports submitted to this Tribunal, this Tribunal constituted an independent Expert Committee to further examine the matter as follows:

- i. Dr. Prashant Gargava, Member Secretary, CPCB.
- ii. Dr. Mukesh Khare, Professor, IIT Delhi.
- iii. Dr. Mukesh Sharma, Professor, IIT Kanpur.
- iv. Member Secretary, DPCC.

4. The Tribunal further directed:

"9. The Committee may study the problem area in terms of ambient air quality, carrying capacity, health impact on the inhabitants and the workers involved in the process and suggest remedial measures. The Committee may give its report within three months by email at judicial-ngta.gov.in.

10. In the meanwhile, the remedial measures suggested by the DPCC may be adopted by the CRWC and the Railway Administration."

5. Accordingly, report has been filed on 20.12.2019 by Member Secretary, CPCB on behalf of the Expert Committee. The Committee visited the site, compiled operational details at railway platforms and CRWC warehousing. The Committee also studied sources of air pollution, ambient air quality monitoring, carrying capacity and health impact on workers and inhabitants.

6. The Committee also noted:

“

- i. *Out of the five cement companies i.e. M/s ACC Cement, M/s Wonder Cement, M/s Mangalam Cement, M/s Ambuja Cement and M/s Ultratech Cement, four companies except M/s ACC Cement have not conducted any health checkup of workers. M/s ACC have also reported that only one health checkup has been conducted.*
- ii. *All companies reported about distribution of masks however only M/s Ambuja Cement submitted documentary evidence in this regard. During the site visit conducted on October 23, 2019, none of the labors involved in loading of cement were found wearing Masks or Gloves.*
- iii. *Out of five companies, only M/s Ambuja Cement reported with systematic plan of action to educate and provide PPE to the labor engaged in the activity of cement sacks handling.”*

7. The report further is that in the health survey, most residents complained about dust spilling over their houses and floors and health issues related to breathing and respiratory system and skin itching/allergy. While few enrolled workers reported respiratory and skin problems, in case of daily wage workers a substantial number of workers reported respiratory and skin problems. Besides health survey, X-Ray of 15 enrolled workers was also conducted to confirm the impact on health. The most important single investigation for any worker with exposure to dust is a plain chest X-ray. X-Ray of Chest region under specifics of 17x14 inches along including both costo-phrenic angles was conducted. The changes observed on X-Ray examination, suggestive of adverse impact, include:

- Prominent Brocho-vascular marking indicated infection that cement dust appears to have caused. The workers also complained of symptoms relating to infection, a common outcome of dust exposure.
- Presence of Calcified node on X-ray examination that also suggested past healed infection which again dust exposure may have caused

- Scarring of the lung tissue that indicates fibrosis has been observed as a common consequence of exposure to dust containing silica.

8. The conclusions and recommendations of the Committee are:

6. *Conclusion:*

Northern Railway has not taken any measure to control fugitive emissions generated due to cement handling and other associated activities while CRWC has taken partial measures for controlling fugitive emissions.

PM levels at cement siding are 31% higher than the surrounding locations and further cement dust is carried over to surrounding residential areas. Emission load of the grid of 4kmx4km is exceeding the limit and therefore control measures are to be implemented at cement siding as well as for other emission sources such as transport, road dust etc contributing to the grid of 4kmx4km.

Further, X-ray examination of workers revealed that there is adverse health impact due to exposure to cement dust but neither M/s GS company nor cement companies has implemented any systematic plan of action to educate and protect labor engaged in the activity of cement sacks handling. No measures have been taken to monitor workers health since majority of the workers are working on adhoc basis.

Residents surveyed have complained about dust spilling over their houses and floors, and, health issues related to respiratory system and skin. However, health issues may not be solely attributed to pollution caused due to activities of cement siding considering that there are other localized sources of pollution also and that exposure of residents to cement is less than that of workers.

7. *Recommendations:*

- *Northern Railway shall immediately construct warehouse for handling of cement bags so as to minimize fugitive emissions until then no cement handling shall be permitted.*
- *Mechanical handling of cement bags using conveyor belts shall be introduced by NR and CRWC in order to reduce fugitive emissions.*
- *The enclosures in the form of flexible belt curtain may be provided for the unloading sides.*
- *Warehouse cleaning shall be done with only mechanical means by NR and CRWC and it shall be done on regular basis. Cement collected shall be properly stored and records be maintained.*

- *Peripheral roads for vehicle movement should be paved and these should be properly maintained.*
- *M/s GS company shall implement a systematic plan of action to educate and protect labor engaged in the activity of cement sacks handling.*
- *All five cement companies (M/s ACC Cement, M/s Wonder Cement, M/s Mangalam Cement, M/s Ambuja Cement and M/s Ultratech Cement) shall implement a systematic plan of action to educate and protect workers engaged in the activity of cement sacks handling.*
- *There should be a system of record keeping of workers engaged in the activity of cement handling. Periodic health assessment of workers should be done for workers engaged in cement handling and records shall be maintained.*
- *Test for remaining workers involved in loading and unloading activities shall be immediately got conducted through an environmental health physician and all workers detected with health impact shall be treated at the cost of M/s GS Company and Cement Companies, as applicable. CRWC and NR shall monitor compliance and submit report to DPCC and CPCB.*

8. We are satisfied that the report needs to be acted upon and necessary steps in terms of the recommendations taken by the Northern Railways as well as by CRWC and the five cement companies, after preparing an appropriate action plan. The compliance may be monitored by Central Pollution Control Board (CPCB) and Delhi Pollution Control Committee (DPCC). The action plan may be prepared within one month and got approved by the Committee constituted by this Tribunal. The Committee will be free to make suitable alterations in the action plan. The CPCB may also access and recover compensation for the damage to the environment and public health for the period prior to the remedial action. Such interim measures as may be found necessary may also be taken by the Railway Administration as well as by the CRWC and the cement companies consistent with the ground situation and the observations in the report mentioned above. Compliance status as on 15.04.2020 may be furnished to this Tribunal after getting

information from all concerned by the CPCB before the next date by email at judicial-ngt@gov.in.

9. A copy of this order be sent to CPCB and DPCC by email for compliance.

List for further consideration on 23.04.2020.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr. Nagin Nanda, EM

Siddhanta Das, EM

January 10, 2020
Original Application No. 533/2019
SN





Annexure - 2

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Court matter - URGENT

13.02.2020

Speed post/ Email

To
General Manager
Northern Railway, NDCR Building,
State Entry Road, New Delhi - 110002
E-mail- cpro@nr.railnet.gov.in and mail.cpro.nr@gmail.com

Sub: Compliance of Hon'ble NGT order dated 10.01.2020 in O.A. No. 533/2019 in matter of Anubhav Kumar v/s Union of India & Ors. reg.

Sir,

This is in reference to the Hon'ble NGT order dated 10.01.2020 passed in O.A. No. 533/2019 wherein Hon'ble NGT directed Northern Railways to submit an action plan and a report on interim measures to CPCB within a month.

CPCB has not received action plan and report on interim measures. Accordingly, you may kindly ensure submission of reports immediately to CPCB for further necessary action.

Yours faithfully,

(V.K. Shukla)
Addl. Dir. & Div. Head,
AQM Division

14.

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भाग्य सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Court matter - URGENT

13.02.2020

Speed post/ Email

To,

General Manager
Central Railside Warehouse Company Limited (CRWC)
Pragati Maidan Metro Station Building,
Ground Floor, New Delhi - 110001
E-mail- pamd@crwc.in, and contact@crwc.in

Sub: Compliance of Hon'ble NGT order dated 10.01.2020 in O.A. No. 533/2019 in matter of Anubhav Kumar v/s Union of India & Ors. reg.

Sir,

This is in reference to the Hon'ble NGT order dated 10.01.2020 passed in O.A. No. 533/2019 wherein Hon'ble NGT directed CRWC to submit an action plan and a report on interim measures to CPCB within a month.

CPCB has not received action plan and report on interim measures. Accordingly, you may kindly ensure submission of reports immediately to CPCB for further necessary action.

Yours faithfully,

(V.K. Shukla)

Addl. Dir. & Div. Head,
AQM Division

15.

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Court matter - URGENT

13.02.2020

Speed post/ Email

To

MD & CEO,
ACC Limited Cement House 121,
Maharishi Karve Road Mumbai - 400 020
E-mail- acc@ethicalview.com

Sub: Compliance of Hon'ble NGT order dated 10.01.2020 in O.A. No. 533/2019 in matter of Anubhav Kumar v/s Union of India & Ors. reg.

Sir,

This is in reference to the Hon'ble NGT order dated 10.01.2020 passed in O.A. No. 533/2019 wherein Hon'ble NGT directed ACC cement company to submit an action plan and a report on interim measures to CPCB within a month.

CPCB has not received action plan and report on interim measures. Accordingly, you may kindly ensure submission of reports immediately to CPCB for further necessary action.

Yours faithfully,

(V.K. Shukla)

Adl. Dir. & Div. Head,
AQM Division

16.

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Court matter - URGENT

13.02.2020

Speed post/ Email

To

Chairman,
Ambuja Cement, PO Ambujanagar
Taluka Kodinar, Gir Somnath district
Gujarat - 362715.
E-mail- corporate.communications@ambujacement.com

Sub: Compliance of Hon'ble NGT order dated 10.01.2020 in O.A. No. 533/2019 in matter of Anubhav Kumar v/s Union of India & Ors. reg.

Sir,

This is in reference to the Hon'ble NGT order dated 10.01.2020 passed in O.A. No. 533/2019 wherein Hon'ble NGT directed Ambuja cement company to submit an action plan and a report on interim measures to CPCB within a month.

CPCB has not received action plan and report on interim measures. Accordingly, you may kindly ensure submission of reports immediately to CPCB for further necessary action.

Yours faithfully,

(V.K. Shukla)
Addl. Dir. & Div. Head,
AQM Division

17.

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Court order - URGENT

13.02.2020

Speed post/ Email

To
Chairman,
Ultratech Cement,
"B" Wing, 2nd floor, Ahura Centre Mahakali Caves Road,
Andheri (East) Mumbai 400 093.
E-mail- sushil.pathak@adityabirla.com

Sub: Compliance of Hon'ble NGT order dated 10.01.2020 in O.A. No. 533/2019 in matter of Anubhav Kumar v/s Union of India & Ors. reg.

Sir,

This is in reference to the Hon'ble NGT order dated 10.01.2020 passed in O.A. No. 533/2019 wherein Hon'ble NGT directed Ultratech cement company to submit an action plan and a report on interim measures to CPCB within a month.

CPCB has not received action plan and report on interim measures. Accordingly, you may kindly ensure submission of reports immediately to CPCB for further necessary action.

Yours faithfully,

(V.K. Shukla)

Addl. Dir. & Div. Head,
AQM Division

18.

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

Scanned with CamScanner



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Court matter - URGENT

13.02.2020

Speed post/ Email

To
Chairman,
Wonder Cement Ltd
17 Old Fatehpura, Near Seva Mandir,
Udaipur, Rajasthan - 313004
E-mail- headoffice@wondercement.com

Sub: Compliance of Hon'ble NGT order dated 10.01.2020 in O.A. No. 533/2019 in matter of Anubhav Kumar v/s Union of India & Ors. reg.

Sir,

This is in reference to the Hon'ble NGT order dated 10.01.2020 passed in O.A. No. 533/2019 wherein Hon'ble NGT directed Wonder Cement company to submit an action plan and a report on interim measures to CPCB within a month.

CPCB has not received action plan and report on interim measures. Accordingly, you may kindly ensure submission of reports immediately to CPCB for further necessary action.

Yours faithfully,

(V.K. Shukla)
Addl. Dir. & Div. Head,
AQM Division

19.

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Court matter - URGENT

13.02.2020

Speed post/ Email

To

President (Corporate)
Mangalam Cement Limited.
Birla Building, 10th Floor, 9/1, R.N. Mukherjee Road
Kolkata - 700 001
E-mail- kolkata@mangalamcement.com

Sub: Compliance of Hon'ble NGT order dated 10.01.2020 in O.A. No. 533/2019 in matter of Anubhav Kumar v/s Union of India & Ors. reg.

Sir,

This is in reference to the Hon'ble NGT order dated 10.01.2020 passed in O.A. No. 533/2019 wherein Hon'ble NGT directed Mangalam cement company to submit an action plan and a report on interim measures to CPCB within a month.

CPCB has not received action plan and report on interim measures. Accordingly, you may kindly ensure submission of reports immediately to CPCB for further necessary action.

Yours faithfully,

(V.K. Shukla)

Adl. Dir. & Div. Head,
AQM Division

20.

File No.IC-MG-45-2019

Dated: 07/02/2020.

Divisional Office,
New Delhi.

Dr. Prashant Gargava,
Member Secretary, CPCB,
Parivesh Bhawan,
East Arjun Nagar,
Delhi - 110032.

Dr. Mukesh Khare, Professor,
Department of Civil Engineering,
Indian Institute of Technology (IIT),
Hauz Khas,
New Delhi- 110016.

Dr. Mukesh Sharma, Professor,
Department of Civil Engineering,
Indian Institute of Technology (Kanpur),
Kanpur, Uttar Pardesh - 208016.

Member Secretary, DPCC,
4th & 5th Floor, ISBT,
GT Karnal Road,
Kashmere Gate,
New Delhi -110006.

Subject: Action Plan for preventing pollution at Shakurbasti Railway Siding during the unloading and handling of cement bags by cement companies.

Reference: Hon'ble NGT's order dated 10.01.2020 passed in OA No. 533 of 2019 titled Anubhav Kumar Vs UOI &Ors.

In connection with the above subject matter and in terms of orders under reference, in compliance of the directions of Hon'ble NGT, on recommendations of the expert committee nominated by Hon'ble NGT, the following point-wise Action Plan is submitted:

- **Recommendation:** Northern Railway shall immediately construct warehouse for handling of cement bags so as to minimize fugitive emissions until then no cement handling shall be permitted.

Action Plan: *It is submitted that the main purpose of the warehouse is to store the goods. In the present case, line no. 01 and GPF are not warehouses, but platforms for unloading the cement bags from the trains and directly loading the same in the trucks without storing them at the platforms. These platforms are having sheds only to prevent damage to cement bags during unloading them*

(2/7)

from the wagon by the cement companies in bad weather including rainy seasons. Therefore:

- i. There is no requirement of constructing warehouses for covering these platforms, because, mostly cement bags are directly loaded into the trucks from the wagons.
- ii. Providing the facility of warehouses on these platforms will result into additional movement of cement (from train wagon to warehouse, then from warehouse to trucks and then trucks to destination) by the cement companies, which will further increase the emission of the cement particles from the cement bags.

Further, to prevent the emission of the cement particles during unloading from trains to trucks, a tender has been invited for providing curtain walls around the platform no.1, so that the emissions do not spread outside the area of the platform. However, it is submitted that this would tend to cause accumulation of dust within the platform area due to emission from the cement bags. Also, the various cement companies involved in cement handling have been instructed to explore and implement other methods to ensure that the dust emissions are curtailed and eliminated. It is also to inform that maximum number of cement rakes are handled at line no. 1.

- **Recommendation:** Mechanical handling of cement bags using conveyor belts shall be introduced by NR and CRWC in order to reduce fugitive emissions.

Action Plan: It is submitted that, at present, there is no foolproof and emission free mechanical system in knowledge which can be used to unload cement bags from the wagon of a train and to directly load them into the trucks. However, Railways has already instructed the cement companies involved vide letter no. IC-MG-45-2019 dated 21.01.2020, to find a solution to this problem and to ensure that dust emissions during unloading the cement bags can be eliminated. It is also pertinent to mention here that handling of cement bags including unloading from the wagons and loading them into the trucks is being done by the concerned cement companies/parties themselves. Therefore, these companies are already instructed to find methods for foolproof mechanisation of this activity. Moreover, a tender has also been invited for providing curtain walls around the platform no.1, so that the cement emissions do not spread outside the area of the platform. Also, it is pertinent to mention that the cement companies are using such quality of bags which are not cement dust emission proof. These fugitive cement bags and their qualities are the main and primary source of cement dust emissions at all the cement handling points. If packing standard can be regulated by appropriate authority to make these cement bags, dust emission proof, then, the very primary source of problem will be eliminated.

- **Recommendation:** The enclosures in the form of flexible belt curtain may be provided for the unloading sides.

Action Plan: As already mentioned, a tender has been invited for providing curtain walls around the platform no.1, so that the cement emissions do not spread outside the area of the platform.

- **Recommendation:** Warehouse cleaning shall be done with only mechanical means by NR and CRWC and it shall be done on regular basis. Cement collected shall be properly stored and records be maintained.

Action plan: It is submitted that sweeping of the roads and floor of the platform will be ensured by constant monitoring at the cement siding and necessary instructions in this regard have already been issued to all concerned cement companies handling cement bags at shakurbasti cement siding. Railway will monitor that effective sweeping of the roads and floor is carried out on regular basis by the cement companies involved in handling of the cement bags. In this regard, necessary directions have already been issued to all companies vide letter no. 1C-MG-45-2019 dated 21.01.2020.

- **Recommendation:** Peripheral roads for vehicle movement should be paved and these should be properly maintained.

Action Plan: It is submitted that the contract to repair the peripheral road adjacent to line no.1 has already been awarded and the work for the same has already been started.

- **Recommendation:** M/s GS Company shall implement a systematic plan of action to educate and protect labor engaged in the activity of cement sacks handling.

Action Plan: It is submitted that the strict directions have been issued to the cement companies handling cement at shakurbasti siding vide letter no.1C-MG-45-2019 dated 21.01.2020, to ensure that the labour is provided with protective gloves and masks who are involved in the handling of cement bags. Railway will monitor that protective equipments are provided to the engaged labour by cement companies/parties. As far as M/s GS Company is concerned, it is submitted that the Railways have no dealing with this company. This company is directly engaged by the cement companies/parties.

- **Recommendation:** All five cement companies (M/s ACC Cement, M/s Wonder Cement, M/s Manglam Cement, M/s Ambuja Cement and M/s Ultra tech Cement) shall implement a systematic plan of action to educate and protect workers engaged in the activity of cement sacks handling.

Action plan: All the cement companies handling at Shakurbasti siding have already been instructed vide letter no. 1C-MG-45-2019 dated 21.01.2020, that a systematic plan should be implemented to educate and protect workers engaged in the activity of cement sacks handling.

- **Recommendation:** There should be a system of record keeping of workers engaged in the activity of cement handling. Periodic health assessment of workers should be done for workers engaged in cement handling and records shall be maintained.

Action Plan: All the cement companies handling at Shakurbasti siding have been instructed vide letter no. 1C-MG-45-2019 dated 21.01.2020, to maintain a

(11)

system of record keeping of the workers engaged in the activity of cement handling. Companies have also been instructed to get periodic health assessment of workers done and records should be maintained.

- **Recommendation:** Test for remaining workers involved in loading and unloading activities shall be immediately got conducted through an environmental health physician and all workers detected with health impact shall be treated at the cost of M/s GS company and cement companies, as applicable. CRWC and NR shall monitor compliance and submit report to DPCC and CPCB.

Action Plan: All the cement companies have been instructed vide letter no. IC-MG-45-2019 dated 21.01.2020, to get the test of the worker involved in loading and unloading activity conducted through an environmental health physician immediately and all the workers detected with health impact should be treated at the cost of the companies. In this regard, a report shall also be submitted to the DPCC and CPCB. As far as M/s GS Company is concerned, it is submitted that the Railways have no dealing with this company. This company is engaged by the cement companies.

In view of above mentioned Action plan, it is submitted that Railways are taking all the necessary steps to eliminate the problem of dust emission from cement bags at Shakurbasti Railway station. All the concerned parties are strictly instructed to comply with the directions of Hon'ble NGT and to take necessary actions on the recommendation of the expert committee. Also, it is pertinent to mention again that the cement companies are using such quality of bags which are not cement dust emission proof. These fugitive cement bags and their qualities are the main and primary source of cement dust emissions at all the cement handling points. If packing standard can be regulated by appropriate authority to make these cement bags, dust emission proof, then, the very primary source of problem will be eliminated.

The aforementioned action plan is hereby submitted to the expert committee nominated by Hon'ble NGT, in compliance with the order of Hon'ble NGT dated 10.01.2020.

DA: As above



**Sr. Divisional Commercial Manager/Freight,
Delhi Division.**

E-mailed at:

1. mscb.cpcb.nic.in.
2. mukesh@civil.iitd.ac.in.
3. mukesh@iitk.ac.in.
4. msdpcc@nic.in.

File no. 1C-MG-45-2019
Dated: 21.01.2020

Northern Railway

Divisional Office
New Delhi.

(Through CGS/SSB)

Received
at 10/10/19
23/01/20

23/01/20

M/s Manglam cement,
Leela Building (GF), 153,
Okhla Industrial Estate,
Phase-III,
New Delhi-110020.

M/s Wonder Cement Ltd.,
1205-1208, Inder Prakash Building 21,
Barakhamba Road,
New Delhi-110001.

Chief Goods Supervisor
N. Rly. Shakurbasti

M/s Ultratech Cement Ltd.
1801, 18th Floor, WFT
Tower B, Sector-16,
Noida 201301 (UP).

M/s ACC Ltd.
414/421, 3 Splendar Forum,
Jasola District Center,
New Delhi-110020.

M/s Ambuja Cement Ltd.
A1, RZ-58 70, Palam-Dabri Marg,
Block B, Vijay Enclave,
Mahavir Enclave,
New Delhi-110046.

Sub: OA No. 533/2019 titled Anubhav Kumar Vs UOI & Ors.

- Ref.: i. DPCC letter no. F.No. DPCC/CMC-III//2019/7236-37 dated 30.12.2019
ii. Expert Committee report dated 20.12.2019 submitted before NGT.
iii. NGT order dated 10.01.2020 in OA No. 533/2019 titled Anubhav Kumar Vs UOI & Ors.

In continuation to the earlier instructions on the above subject matter and letters under reference, you are hereby instructed to ensure the following orders/directions/recommendations at Shakurbasti Railway Station Siding given by Hon'ble NGT, DPCC & Expert committee (nominated by NGT):

1. To explore the possibility of handling cement bags by mechanical means while loading and reloading to do away with manual handling of cement bags and submit action plan for implementation with time line within 10 days.

Instruction: It is instructed that, mechanical means for loading and reloading should be deployed to unload cement bags from a wagon of a train and to load them into the trucks directly without dust emissions. Also, it is instructed to ensure that dust emissions during unloading should be eliminated.

2. To put in place the effective sweeping of the roads and floor of the warehouse with immediate effect.

Instruction: It is instructed that sweeping of the roads and floor of the platforms shall be ensured by constant monitoring, while handling the cement at the cement siding. Necessary arrangements should be made to deploy sweeping machines for sweeping the siding after handling of the cement.

3. To provide protected measures i.e masks as well as gloves to the labour involved in the handling of cement bags.

Instruction: It is instructed that the labour engaged in handling cement bags should be provided with gloves and masks without fail. All the essential protective equipments should be immediately provided to the labour without fail.

- 4. To not allow the reloading of trucks those are not covered.

Instruction: It is instructed that the reloading of cement should be done in covered trucks only and no uncovered trucks should be allowed for loading of the cement bags.

- 5. All five cement companies (M/s ACC Cement, M/s Wonder Cement, M/s Manglam Cement, M/s Ambuja Cement and M/s Ultra tech Cement) shall implement a systematic plan of action to educate and protect workers engaged in the activity of cement sacks handling.

Instruction: it is instructed that a systematic plan should be implemented to educate and protect workers engaged in the activity of cement sacks handling and report of the same should be submitted to the office of undersigned within a period of 1 week.

- 6. There should be a system of record keeping of workers engaged in the activity of cement handling. Periodic health assessment of workers should be done for workers engaged in cement handling and records shall be maintained.

Instructions: it is instructed that a system of record keeping of workers engaged in the activity of cement handling should be maintained alongwith periodic health assessment of workers. In this regard, a report should be submitted to the office of undersigned within one week.

- 7. Test for remaining workers involved in loading and unloading activities shall be immediately got conducted through an environmental health physician and all workers detected with health impact shall be treated at the cost of M/s GS company and cement companies, as applicable. CRWC and NR shall monitor compliance and submit report to DPCC and CPCB.

Instruction: it is instructed that test of the workers involved in loading and unloading activity should be got conducted through an environmental health physician immediately, and all workers detected with health impact shall be treated at the cost of the company. In this regard, a report should be submitted to the office of undersigned within one week.

In view of the order of the Hon'ble NGT, directions of the DPCC and recommendation by the expert committee (nominated by NGT) aforementioned instructions must be complied with immediate effect.

Also, since, you are engaged in handling of cement at Shakurbasti Railway station siding, therefore, you are requested to take all necessary steps to eliminate the pollution generated while handling the cement bags.

In case of non-compliance or violation of any of these instructions, the violator, in compliance of polluter-pay-principle, will be held responsible/liable for any penalty/compensation/fine, if imposed, by any competent authority in this regard.

v/c

[Signature]
21/1/2020

Sr. Divisional Commercial Manager/Freight,
Delhi Division.

To be sent through speed post also.



सैन्ट्रल रेलसाइड वेअरहाउस कम्पनी लिमिटेड
(भारत सरकार का उद्यम)
CENTRAL RAILSIDE WAREHOUSE COMPANY LIMITED
(A Govt. of India Enterprise)
सीआरएस : 763023 और एन 2007 सीएलपी 165876
CIN: U63023DL2007PLC165876



No. RWC-SSB/NGT/19-20/312

MS for
LPC-I 14/2/20

Date: 10.02.2020

Member Secretary
Central Pollution Control Board,
Ministry of Environment, Forest and Climate Change,
Parivesh Bhawan,
East Arjun Nagar,
Delhi -110032

147590/MS
14/2/20

147590 ne
11 FEB 2020
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

AD(AT)

AD(AT)

18/2/20

Sub: Action Plan / Action Taken by CRWC on the recommendations of the Expert Committee

Sir,

This is in reference to the order of Hon'ble National Green Tribunal, Principal Bench, New Delhi dated 10.01.2020, wherein CRWC was advised to submit the interim measures taken by it and also the appropriate action plan in the matter. The measures already taken and further action plan on the recommendations made by the expert committee is submitted as under:

- 1) Northern Railway shall immediately construct warehouse for handling of cement bags so as to minimize fugitive emissions until then no cement handling shall be permitted.

Action Taken / Action Plan

This does not pertain to CRWC. However, it is informed that CRWC is already having covered warehouses at line no. 2 & 3 for minimize the fugitive emissions. It is also informed that CRWC is not permitting any loading in the uncovered trucks and loading is allowed only in those trucks which are covered with tarpaulin.

CRWC has done more plantations in addition to the existing plantation at the Terminal. The existing fountain at the warehouse has also been made operational.

- 2) Mechanical handling of cement bags using conveyor belts shall be introduced by NR and CRWC in order to reduce fugitive emission.

Action Taken / Action Plan

27.

इस कार्यालय में हिन्दी के पत्रों का स्वागत है।

पंजीकृत एवं कॉर्पोरेट कार्यालय : भूतल, प्रगति मैदान मेट्रो स्टेशन बिल्डिंग, नई दिल्ली-110001, दूरभाष : 011-23379418, फैक्स : 011-23379434
Regd. & Corp. Office : Ground Floor, Pragati Maiden Metro Station Building, New Delhi-110001. Ph. 011-23379418, Fax: 011-23379434
Website : www.crwc.in

MS-AT-18/2/20
14/2/20
may find the same
R.H. Me
18/2/20



सेन्ट्रल रेलसाइड वेअरहाउस कम्पनी लिमिटेड
(भारत सरकार का उद्यम)
CENTRAL RAILSIDE WAREHOUSE COMPANY LIMITED
(A Govt. of India Enterprise)
जी.आर.ई.एच. : गुड 3022जी.एच. 2007 पी.एल.सी 188876
CIN:U03022ADL2007PLC188876



(ii) The
a)
b) c
0

(i) For mechanical handling of cement bags, CRWC has made operational two tier-mounted conveyor belt machines with arms for handling / unloading of cement cargo at the warehouse.

(ii) In addition to this CRWC has also designed a suitable conveyor belt system with folding arms with the help of one of the manufacturers of the machines, which is expected to make loading / unloading operations more effective. After following the purchase procedure the order was placed for one no. of machines which has been delivered by M/s Vivian Conveyors, Pune at the warehouse on 03.02.2020 and has been installed and put to use on 06.02.2020.

(iii) Presently labour is resisting the installation of conveyor machines as it will affect their livelihood. The installation of conveyor belt machines shall replace / reduce the number of labours working at the godshed. Installation of more such machines will depend upon the acceptance of the same by the labourers. Management is in process for convincing the labour to use this machine.

(iv) CRWC plans to install 10 such conveyor belt machines in the warehouse in the next 6 months.

(v) The following relevant documents are enclosed at Annex - 1 for ready reference:-

- a) Photographs of the two tier-mounted conveyor belts put to use.
- b) Copy of the purchase order no. CRWC/V-RWC, Shakurbasti/19-20/2851 dated 07.01.2020 placed on M/s Vivian Conveyors, Pune for supply and installation of conveyor belts system with folding arms.
- c) Copy of their invoice no. 095/2019-20 dated 20.01.2020 for Rs. 12,70,000/-
- d) Photographs of the conveyor belt system with folding arms put in use.

3) The enclosures in the form of flexible belt curtain may be provided for the unloading sides.

Action Taken / Action Plan

(i) CRWC has looked into the various options available for flexible belt curtains and has placed an order on 07.02.2020 for supply / purchase and fixing of 267 no. of flexible PVC belt curtain for not only the unloading side (as recommended by the Expert Committee), but also for the whole warehouse.

28.

- (ii) The following relevant documents are enclosed at Annex - 2 for ready reference:-
- Photographs of the curtains already installed at the Railside warehouse.
 - Copy of the work order placed on M/s Rahul Kaushik Developers Pvt. Ltd. dated 07.02.2020 for supply and fixing of flexible PVT belt curtains.
 - Curtain on the complete warehouse gates will be installed by the end of Feb, 2020.
- 4) Warehouse cleaning shall be done with only mechanical means by NR and CRWC and it shall be done on regular basis. Cement collected shall be properly stored and records be maintained.

Action Taken / Action Plan

(i) For cleaning the warehouse, four number sweeping machines have been procured by service provider, M/s G. S. & Company, as cleaning of the warehouse being within their scope of work.

(ii) The cleaning is now being done with the help of these sweeping machines on regular basis.

(iii) The cement sweeping is being collected on regular basis and is being stored at designated place in respective compartments. The record for the same is being maintained in a separate register. The sweeping collected is handed over to authorized agencies of cement companies.

(iv) The following relevant documents are enclosed at Annex - 3 for ready reference:-

- Copy of the invoice for the four machines purchased by M/s G. S. & Company for sweeping of floors.
- The photographs of the machines put in use for sweeping of floors.
- Copy of the record being maintained for cement sweeping.

- 5) Peripheral roads for vehicle movement should be paved and these should be properly maintained.

Action Taken / Action Plan

(i) The peripheral road for vehicle movement has already been paved by CRWC and is being properly maintained. The peripheral road/circulating area is being cleaned with

29.



सैन्ट्रल रेलसाइड वेअरहाउस कम्पनी लिमिटेड
(भारत सरकार का उद्यम)
CENTRAL RAILSIDE WAREHOUSE COMPANY LIMITED
(A Govt. of India Enterprise)
सीआईएन : ७०३०२३डीएल२००७पीएलसी१६६६७६
CIN:U63023DL2007PLC166676



The following
a) Photograph.
b) Copy of the
07.02.20

(i) For mechanical handling of cement bags, CRWC has made operational two tier-mounted conveyor belt machines with arms for handling / unloading of cement cargo at the warehouse.

(ii) In addition to this CRWC has also designed a suitable conveyor belt system with folding arms with the help of one of the manufacturers of the machines, which is expected to make loading / unloading operations more effective. After following the purchase procedure the order was placed for one no. of machines which has been delivered by M/s Vivian Conveyors, Pune at the warehouse on 03.02.2020 and has been installed and put to use on 06.02.2020.

(iii) Presently labour is resisting the installation of conveyor machines as it will affect their livelihood. The installation of conveyor belt machines shall replace / reduce the number of labours working at the godshed. Installation of more such machines will depend upon the acceptance of the same by the labourers. Management is in process for convincing the labour to use this machine.

(iv) CRWC plans to install 10 such conveyor belt machines in the warehouse in the next 6 months.

(v) The following relevant documents are enclosed at Annex - 1 for ready reference:-

- Photographs of the two tier-mounted conveyor belts put to use.
- Copy of the purchase order no. CRWC/V-RWC, Shakurbasti/19-20/2851 dated 07.01.2020 placed on M/s Vivian Conveyors, Pune for supply and installation of conveyor belts system with folding arms.
- Copy of their invoice no. 095/2019-20 dated 20.01.2020 for Rs. 12,70,000/-
- Photographs of the conveyor belt system with folding arms put in use.

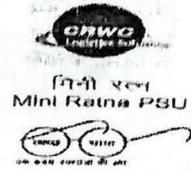
3) The enclosures in the form of flexible belt curtain may be provided for the unloading sides.

Action Taken / Action Plan

(i) CRWC has looked into the various options available for flexible belt curtains and has placed an order on 07.02.2020 for supply / purchase and fixing of 267 no. of flexible PVC belt curtain for not only the unloading side (as recommended by the Expert Committee), but also for the whole warehouse.

30.

सेन्ट्रल रेलसाइड वेअरहाउस कम्पनी लिमिटेड
(भारत सरकार का उद्यम)
CENTRAL RAILSIDE WAREHOUSE COMPANY LIMITED
(A Govt. of India Enterprise)
सीआइएएम : २४३०२३डीएल२००७पीएलसी १६६०७६
CIN:U63023DL2007PLC166076



- (ii) The following relevant documents are enclosed at Annex - 2 for ready reference:-
- Photographs of the curtains already installed at the Railsid warehouse.
 - Copy of the work order placed on M/s Rahul Kaushik Developers Pvt. Ltd. dated 07.02.2020 for supply and fixing of flexible PVT belt curtains.
 - Curtain on the complete warehouse gates will be installed by the end of Feb, 2020.

- 4) Warehouse cleaning shall be done with only mechanical means by NR and CRWC and it shall be done on regular basis. Cement collected shall be properly stored and records be maintained.

Action Taken / Action Plan

(i) For cleaning the warehouse, four number sweeping machines have been procured by service provider, M/s G. S. & Company, as cleaning of the warehouse being within their scope of work.

(ii) The cleaning is now being done with the help of these sweeping machines on regular basis.

(iii) The cement sweeping is being collected on regular basis and is being stored at designated place in respective compartments. The record for the same is being maintained in a separate register. The sweeping collected is handed over to authorized agencies of cement companies.

(iv) The following relevant documents are enclosed at Annex - 3 for ready reference:-

- Copy of the invoice for the four machines purchased by M/s G. S. & Company for sweeping of floors.
- The photographs of the machines put in use for sweeping of floors.
- Copy of the record being maintained for cement sweeping.

- 5) Peripheral roads for vehicle movement should be paved and these should be properly maintained.

Action Taken / Action Plan

(i) The peripheral road for vehicle movement has already been paved by CRWC and is being properly maintained. The peripheral road/circulating area is being cleaned with



सैन्ट्रल रेलसाइड वेअरहाउस कम्पनी लिमिटेड
(भारत सरकार का उद्यम)
CENTRAL RAILSIDE WAREHOUSE COMPANY LIMITED
(A Govt. of India Enterprise)
सीआरईएल : २०३०२३डीएल२००७पीएलसी१६६०७६
CIN:U63023DL2007PLC166076



the help of mini truck loaded road sweeping machine hired by the service provider M/s G. S. & Company.

(ii) CRWC has placed an order dated 17.12.2019 for purchase of similar machine on M/s Pyara Singh & Co, Ludhiana. The delivery of the machine is expected to be received within three weeks i.e. by the end of Feb 2020.

(iii) The following relevant documents are enclosed at Annex - 4 for ready reference:-

- Photographs of the mini truck loaded road sweeping machines put on use
- Copy of purchase order placed by CRWC on M/s Pyara Singh & Co, Ludhiana dated 17.12.2019

6) M/s G S Company shall implement a systematic plan of action to educate and protect labour engaged in the activity of cement sacks handling.

Action Taken / Action Plan

(i) M/s G. S. & Company was advised by CRWC vide its letter dated 16.01.2020 and 29.01.2020 to implement systematic plan of action to educate and protect labour engaged in the activity of cement sacks handling.

(ii) M/s G. S. & Company has submitted their systematic plan of action and conducted their first labour education and protection programme on 31.01.2020 wherein labourers were educated to protect from cement dust. Protection equipments i.e. mask and gloves were also given to the labourers. This programme was organized in association of Physician Dr. Arvind Rohilla.

(iii) The following relevant documents are enclosed at Annex - 5 for ready reference:-

- Advise of CRWC to M/s G. S.& Company vide letter dated 16.01.2020& 29.01.2020 to implement systematic plan of action to educate and protect labour engaged by them.
- Copy of the systematic plan of action of M/s G. S. & Company to protect labour engaged by them.
- List of labourers who attended the programme.
- Summary of the programme
- Photographs of the labour educational programme held on 31.01.2020

32.

- 7) All five cement companies (M/s ACC Cement, M/s Wonder Cement, M/s Mangalam Cement, M/s Ambuja Cement and M/s Ultratech Cement) shall implement a systematic plan of action to educate and protect workers engaged in the activity of cement sacks handling.

Action Taken / Action Plan

- (i) CRWC vide its letter dated 29.01.2020 have advised its concerned cement user companies i.e. M/s ACC Cement, M/s Wonder Cement, M/s Mangalam Cement & M/s Ambuja Cement to implement systematic plan of action to educate and protect their workers engaged in the activity of cement sacks handling.
- (ii) Systematic plan of action has been submitted by M/s. Mangalam cement limited, rest three companies are yet to give their systematic plan of action.

(iii) The following relevant documents are enclosed at Annex - 6 for ready reference:-

- a) Systematic Plan submitted by M/s Mangalam Cement vide their dated: 28.01.2020.

M/s Ultratech are the user of Northern Railway only and they do not use CRWC godowns.

- 8) There should be a system of record keeping of workers engaged in the activity of cement handling. Periodic health assessment of workers should be done for workers engaged in cement handling and records shall be maintained.

Action Taken / Action Plan

(i) CRWC has advised service provider M/s G. S. & Company and its users of the godown i.e. M/s ACC Cement, M/s Wonder Cement, M/s Mangalam Cement & M/s Ambuja Cement through letter dated: 15.01.2020 and 29.01.2020 for maintaining systematic record of workers engaged in the activities of cement handling by them and their periodic health assessment for which necessary records shall also be maintained.

(ii) The following relevant documents are enclosed at Annex - 7 for ready reference:-

33.



सैन्ट्रल रेलसाइड वेअरहाउस कम्पनी लिमिटेड
(भारत सरकार का उद्यम)
CENTRAL RAILSIDE WAREHOUSE COMPANY LIMITED
(A Govt. of India Enterprise)
सीआरईएच : 2/63023डीएल2007पीएलसी166676
CIN:U63023DL2007PLC166676



view the recommendations of the committee CRWC had already undertaken the above additional measures under its corporate social responsibility.

In view of the above, it is humbly requested that penalty to recover compensation for the damage to the environment and public health for the period prior to the remedial action may not be levied against CRWC.

Pushpender Chauhan
Terminal Manager / Shakurbasti

Copy to:

1. Member Secretary,
Delhi Pollution Control Committee,
Government of N.C.T. Delhi, 4th Floor,
ISBT Building, Kashmere Gate, Delhi-110006
2. Dr. Mukesh Khare, Professor,
Indian Institute of Technology Delhi,
IIT Campus, Hauz Khas, New Delhi, Delhi 110016
3. Dr. Mukesh Sharma, Professor,
Indian Institute of Technology, Kalyanpur, Kanpur-208016



To,
The Terminal Manager,
CRWC Ltd., Shakurbasti,
New Delhi

Sub: Systematic plan of action to educate and protect labours engaged in cement handling.

Sir,

This is in reference to your letter dated: 29.01.2020, wherein you have asked to prepare and deliver a systematic plan of action to labours engaged in cement handling at CRWC Shakurbasti terminal, details for the same are mentioned below:

Action	Responsibility	Priority	Event month
A). Education program for labours to educate them about ill effects of cement dust. Distribution of Mask and Gloves to all labours	M/s. G S & Company	High	January, 2020
B). Education program for labours to protect themselves from cement dust and other precautionary measures that needs to be taken while loading and unloading of cement bags. Distribution of Mask and Gloves to all labours	M/s. G S & Company	High	February, 2020
C). Training and mock drill will be conducted to combat during emergency situations.	M/s. G S & Company	High	March, 2020
D). Education program for labours to educate them about ill effects of cement dust. Distribution of Mask and Gloves to all labours	M/s. G S & Company	High	April, 2020
E). Medical awareness and checkup camp will be conducted for cement labours and their family members.	M/s. G S & Company	High	May, 2020
F). Awareness Camp on Air Pollutions and their side effects on human body.	M/s. G S & Company	High	June, 2020

Ambuja Cement

To,

Mr. Ankush Tewani,
Scientist 'D',
Air Quality Management Division,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Shahdara, Delhi - 110032
Contact No. - 43102414

SUBJECT: SUBMISSION OF PLAN INCOMPLAINCE TO NGT ORDER DATED 10.01.2020.

In reference to the above-stated order passed by the Hon'ble National Green Tribunal, New Delhi in O.A No. 533/2019. Ambuja Cements Limited herein submits its Health and Safety Activity Plan for the present year, month wise as directed by the Hon'ble Tribunal to the Cement Companies for submitting the proposed plan for being approved by the present expert Committee for implementation of a systematic plan of action for educating and protecting the workers engaged in the activity of cement sacks handling as directed by Hon'ble Tribunal.

In Furtherance to the above-stated Ambuja Cements Limited is also submitting its records for the period from 2017 to 2019 towards PPE's distribution and tool talk box at Shukarbasti, Delhi. Along-with records of workers engaged in the activity of cement handling, once again. It is to be noted that Ambuja cement Limited is already carrying these practices and this was also recorded by this Hon'ble Tribunal in the above-mentioned order that "Out of five Companies, Only M/s Ambuja Cement reported with systematic plan of action to educate and provide PPE to the labour engaged in the activity of cement sacks handling".

Therefore, you are hereby requested to kindly accept our Plan and make suitable alterations if any.

Thanking You
[Signature]
Your Faithfully,

Enclosed:

1. Health and Safety Activity Plan: 2020;
2. Data for the period of 2017-19 for distribution of PPE's and TBT, Shukarbasti, Delhi.
3. Records of workers engaged in the activity of cement handling for the Period 2017-19.

38.

AMBUJA CEMENTS LIMITED
228, Udyog Vihar, Phase-I, Gurgaon-122016 Haryana Tel. 91 124 4531100 Fax. 91 124 4531180
E-mail: ambuja@ambujacement.com Website: www.ambujacement.com

Ambuja Cement

on file
SSB
A

SSB :Health & Safety- Activity plan -2020

SN	Month	Name of activity	No of Activity planned	Discription about H&S planned	Records Available	Status
1	Jan-20	H&S-Tool Box talk	5	General awareness about Health & Safety -to keep safe ourselves as well as society	Yes	done
2	Feb-20	H&S -PPE Distribution	1	General awareness about Health & Safety - Mask & Gloves distribution		Planned
3	Mar-20	H&S -HIRA	1	General awareness about Health & Safety - Hazard identification at SSB		Planned
4	Apr-20	H&S-Tool Box talk	5	General awareness about Health & Safety -to keep safe ourselves as well as society		Planned
5	May-20	H&S -PPE Distribution	1	General awareness about Health & Safety - Mask & Gloves distribution		Planned
6	Jun-20	H&S -Medical Camp	1	Installation of camp at environmental Health physician at SSB		Planned
7	Jul-20	H&S -HIRA	1	General awareness about Health & Safety - Hazard identification at SSB		Planned
8	Aug-20	H&S-Tool Box talk	5	General awareness about Health & Safety -to keep safe ourselves as well as society		Planned
9	Sep-20	H&S -PPE Distribution	1	General awareness about Health & Safety - Mask & Gloves distribution		Planned
10	Oct-20	H&S -PPE Distribution	1	General awareness about Health & Safety - Mask & Gloves distribution		Planned
11	Nov-20	H&S -HIRA	1	General awareness about Health & Safety - Hazard identification at SSB		Planned
11	Dec-20	H&S -General training & Reward & recognition to best labour In term of H&S	1	General awareness about Health & Safety - with reward recognition		Planned

Signature
27/2/2020

Hon'ble NGT matter: CRWC Shakurbasti - reg.

Thu, Nov 14, 2019 at 10:20 AM

From: RAMEER KHASHIU - rrameer.khashiu@ambujaacement.com
 To: Ankush Tewani - ankush.tewani@nic.in
 Rajneesh Verma - rajneesh.verma@ambujaacement.com; Sajan Kumar Sharma - sajan.sharma@ambujaacement.com; Anilbali D(aj) - anilbali.d(aj)@ambujaacement.com; Sameer Anand - sameer.anand@ambujaacement.com; SANDEEP Shivastava - sandeep.shivastava@ambujaacement.com

Dear Sir / Madam

With reference to trailing mail, please find details pertaining to H&S activities done at Shukurbasti in last 3 years. We have been doing TBT (Tool Box Talk) regularly at Shukurbasti.

- Major topics of TBT and H&S
- 1: Safe Driving (all topics are covered under this)
 - 2: Use of PPE's
 - 3: Safe Environment
 - 4: Follow of Traffic rules
 - 5: Loading & unloading best & safe practices
 - 6: Not to use mobile while driving
 - 7: First AID Box uses etc
- Total TBT's and H&S details are as under. The below details pertains to 2017 to 2019

WH Code NGH4	PPE's Distribution									TBT (Tool Box Talk)					
	2017			2018			2019 till date			2017		2018		2019 till date	
	Mask	Gloves	Shoes / Monkey Caps / Goggles	Mask	Gloves	Shoes / Monkey Caps / Goggles	Mask	Gloves	Shoes / Monkey Caps / Goggles	No. Of activities	No. of attendees	No. Of activities	No. of attendees	No. Of activities	No. of attendees
Shukurbasti	55	27	8Shoes 16 M.Caps 10 Goggles	150	49	NILShoes 15 M.Caps 10 Goggles	280	201	NILShoes 15 M.Caps 8 Goggles	94	614	204	1173	257	1437

Documentary proof for all activities of TBT & PPE's distribution is attached herewith for your kind reference. The attached documents are done as per format register.

yi
 Thanks and Regards

Rameer Khashiu | Branch Head- Delhi North | Ambuja Cements Limited
 28, Udyog Vihar Phase 1, Gurgaon-122016 | Phone: 91244351121 | Mobile No: 7991152574

On Tue, Nov 12, 2019 at 8:22 PM Ankush Tewani - ankush.tewani@nic.in wrote:
 Sir,

In reference to Hon'ble NGT order in OA 533/2019 vide order dated 14.08.2019, a expert committee has been formed to study health impact on CRWC warehouses and study health impact on inhabitants and workers deployed at the warehouses for inloading and loading of cement.

In this regard, it is requested to provide information on health protection and check-up measures being implemented for workers involved in the loading and unloading of cement. You are requested to send response by November 11-13, 2019.

Regards,
 Ankush Tewani,
 Scientist 'D',
 Air Quality Management Division,
 Central Pollution Control Board
 Parivesh Bhawan, East Arjun Nagar,
 Shahdara, Delhi - 110032
 Contact No. - 43102414

M/S
1 PE-II
for
18/3/20

16.3.2020

M/s Central Railside Warehouse Company Ltd.
Railside Warehousing Complex
Cement Siding, Shakurbasti
Delhi - 110 034

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
परिवेश भवन, पूर्व अर्जुन नगर, दिल्ली-110032
151361
17 MAR 2020
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

151361/MS
18/3/20

Kind Attn: Shri P.S. Chauhan, Terminal Manager

M/s Central Warehouse
18/3/20
DH-134

151361/1PE-II
19/MAR/2020

Dear Sir

Reference to your letter regarding compliance of NGT Order issued on dt.10.1.2020;

In this regard, we are submitting our Compliance Report for the activities conducted at CRWC, SSB for Health Awareness Programme on dt.18.2.2020 and dt.5.3.2020. The programme details duly supported by the photographs alongwith the attendees (Labour) with Aadhar Card Numbers are enclosed for your reference.

Thanking you

Yours faithfully
For Mangalam Cement Limited

Atul Jauhari

Atul Kumar Jauhari
G.M. (Mktg)

✓ CC: Member Secretary
M/s Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi - 110 032

CC: Shri Arun Mishra, Member Secretary
M/s Delhi Pollution Control Committee
6th Floor, 'C' Wing, Delhi Secretariat
I.P. Estate
Delhi - 110 002

Sc P (AP)
19/3

JPF (SS) *Atul*
11/5

**MANGALAM
CEMENT LIMITED**

**Health Awareness
Programme**

**Shakurbasti Cement
Siding,**

New Delhi-110034

28.1.2020

M/s Central Railside Warehouse Company Ltd.
Railside Warehousing Complex
Cement Siding, Shakurbasti
Delhi – 110 034

Kind Attn : Shri P.S. Chauhan, Terminal Manager

Dear Sir

This is in reference to your letter No.CRWC-II/NGT/SSB /2019-20 dt.16.1.2020;

We would like to inform you that we are planning to conduct the awareness campaign for the labour engaged in the loading & unloading of Cement bags at Shakurbasti in the coming days with our Technical Marketing Team being a responsible corporate, as per details under :-

	Activities	Nos
1	Awareness Campaign and Distribution of Masks & Gloves to Labour	2
2	Awareness Campaign and Distribution of Gur & Mustard Oil to Labour for their health safety	2
3	Awareness Campaign and Health Check-up for the labour engaged at Shakurbasti	2

The desired information will be shared with you so that you can also participate in these activities.

Thanking you

Yours faithfully
For Mangalam Cement Limited

Atul Kumar Jauhari
G.M. (Mktg)

CC : Sr. Divisional Commercial Manager/Freight

43.

Health Awareness Programme

Shakurbasti Cement Siding, New Delhi-110034

We have conducted activities at Shakurbasti for the prevention & to educate the labours at Cement siding from the cement dust.

- The 2nd activity was organised on dated 05.03.2020.
- Our Technical Marketing Officer informed to the labours regarding safe handling. He also emphasised them to better equip with the gadgets such as mask & gloves for prevention from the dust.
- The labours also interacted with our technical officer and all the queries were answered.
- After the interactive session, the Gloves and Mask was distributed. It was also informed to them that using Gloves & Mask will save them from Skin or Throat related diseases.
- Total participants 250 no's approx.
- A list of the names alongwith their Aadhar is enclosed.



Ref: UTCL/ENV/MUM/2020/28

Date: 28.02.2020

To,
Additional Director and Division Head,
AQM Division
Central Pollution Control Board
Parivesh Bhavan, East Arjun Nagar,
New Delhi- 110032

149651
28 FEB 2020
Central Pollution Control Board
Parivesh Bhavan, East Arjun Nagar, Delhi-110032

Sub.: Submission of Action Plan and a report on interim measures taken in Compliance to the Hon'ble NGT order dated 10.01.2020 in O.A. No. 533/2019 in the matter of Anubhav Kumar v/s Union of India & Ors. reg.

Ref.: Your office letter dated 13.02.2020.

Dear Sir,

This has reference to the above cited subject and your letter dated 13.02.2020 received on 17.02.2020 for submission of action plan and a report on interim measures taken in Compliance to the Hon'ble NGT order dated 10.01.2020.

In this connection, we would like to submit that M/s UltraTech Cement Limited (UTCL) is using the Cement Siding facility at Shakurbasti Railway Station, which is being maintained by Central Railside Warehouse Company Ltd. (CRWC) & Northern Railways.

UTCL is taking all the required measures for control of dust emission during the handling of cement bags and also conducting the awareness session and trainings programmes to educate and provided PPEs (Masks or Gloves) to protect the workers engaged in cement handling. The detail of the measures taken along with photographs and action plan is enclosed herewith for your kind consideration.

Thanking You,

Yours Faithfully,

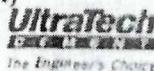
For UltraTech Cement Limited

Dr. K.V. Reddy

(Sr. V.P. & Corporate Head - Environment)

Encl-As above

Sc D (AF) 2/3
JPK (S) @ 2/11



45

UltraTech Cement Limited
(Manufacturing & Projects)

'A' Wing, Ahura Centre, 1st Floor, Mahakali Caves Road, Andheri (East), Mumbai 400 053



Action Report for Environmental Health and Safety Management for workers at Shakurbasti RH, New Delhi

1. Introduction:

UltraTech Cement has marked occupational safety as its core value and the responsibility towards Safety, Health & Environment (SHE) is driven by the desire to protect the people we work with and society at large. UltraTech Cement has always promoted safety as one of the most integral cogs of its value system. It has taken serious initiatives towards ensuring utmost safety of its employees and the environment they work in.

We have also recognized the importance of ensuring safety in logistics management, business travel, office safety and engaging contracting partners and business associates in meeting organizational aspirations on safety.

UltraTech Cement aspires to achieve excellence in safety practices and performance. Therefore it has put a system in place to:

- People's involvement. Ensure ownership on safety from line function
- Integrate safety into the existing management system
- Assign accountability on safety to the line function
- Build competency among employees
- Form an integrated approach to build in safety within the contract management process
- Establish life- saving rules and progressive consequence management

2. Aim:

To be in compliance of directions issued by Hon'ble National Green Tribunal in Order dated 10.01.2020, in the matter of Anubhav Kumar Applicant(s) Versus Union of India & Ors. (O.A No. 533/2019).

3. Objectives:

- To mitigate and control the impact of air pollution on the workers at Shakurbasti RH.
- Educate and create awareness amongst workers for safe handling of cement bags.
- Protect workers engaged in handling of cement bags.



46.

UltraTech Cement Limited
(Manufacturing & Projects)

'A' Wing, Ahura Centre, 1st Floor, Mahakali Caves Road, Andheri (East), Mumbai 400 093
T: +91 22 6691 7400 | F: +91 22 2824 4770 | W: www.ultratechcement.com

Registered Office: UltraTech Cement Limited, 1st Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai 400 093

Scanned by CamScanner



4. UltraTech's SHE Policy:



Safety, Occupational Health & Environment (SHE) Policy

Our Safety, Occupational Health & Environment (SHE) responsibilities are driven by a desire to protect people we work with, society at large and environment. It is integral to the way we do business, as part of our organization value.

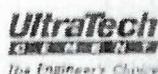
1. We will work to protect people and environment with a fundamental belief that all injuries, emissions and discharge can be prevented. This responsibility rests with every one of us.
2. We are committed to provide a safe work place and technology for efficient use of energy and natural resources, reduce and prevent pollution, promote waste avoidance and recycle wastes.
3. We will continue to identify, assess and manage our Safety & Occupational Health hazard / risk and Environmental impact and regular monitor, review and report progress.
4. We will develop the "Will", Knowledge and skill among employees / contractors / partners to demonstrate their involvement, responsibility and accountability to achieve sound Safety, Occupational Health and Environment practices & performance.
5. We are committed to continual improvement in our SHE performance by setting objectives/targets, developing, deploying and maintaining standards and systems, and go beyond compliance to relevant industry standards, legal and other requirements.
6. We will continue to strengthen our systems and procedures for preventing and mitigating any potential emergency situations.

We are responsible and accountable for deployment of this policy and will truly succeed only when we achieve and sustain our SHE goal and are valued by the communities in which we work.

Head, Cement Business
&
Chairman, EHS Board

Factory Occupier

1st April 2010



47.

UltraTech Cement Limited
(Manufacturing & Projects)

UltraTech Cement Limited, Plot No. 1, Phase 1, MIDC, Chembur Road, Andheri (East), Mumbai 400 091

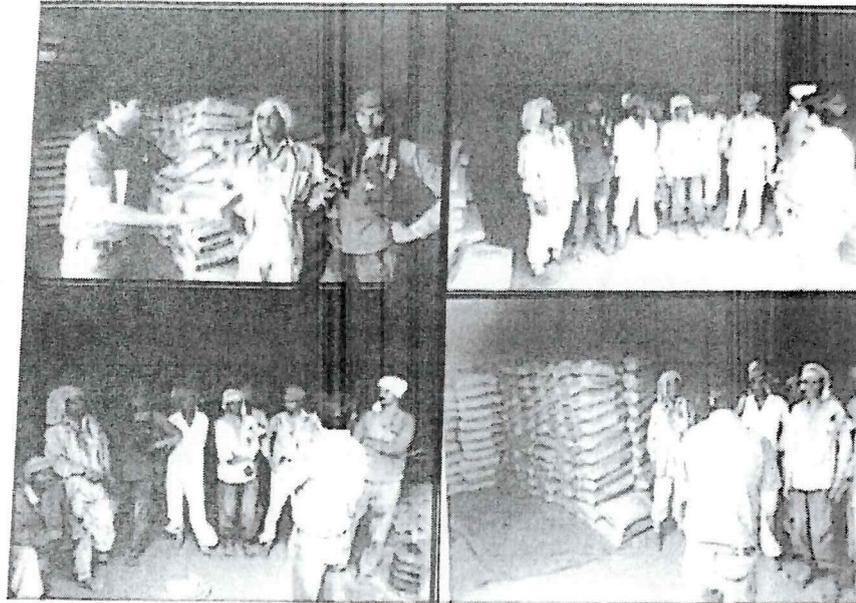
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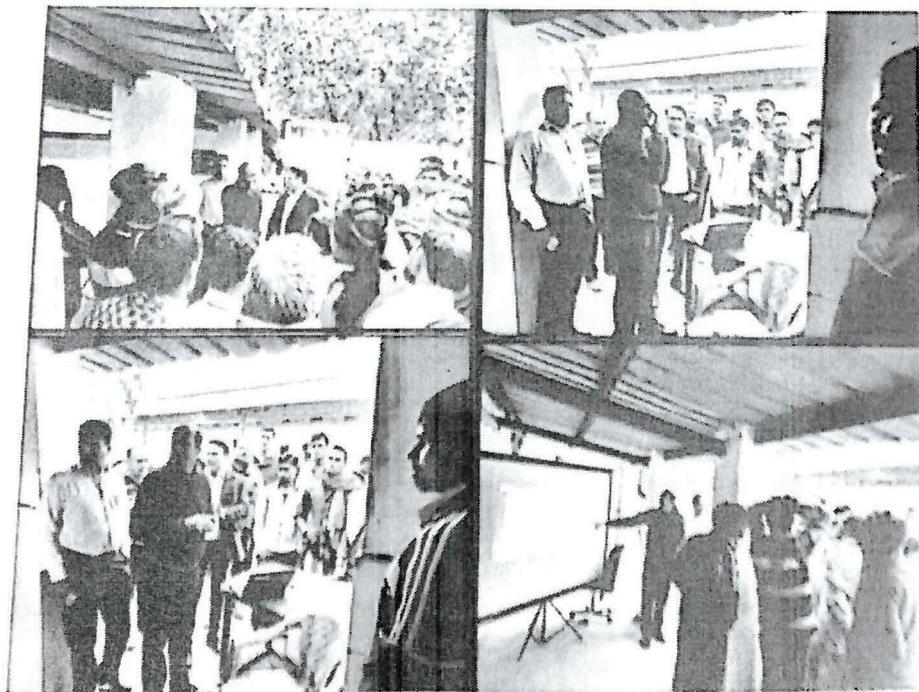
UltraTech

5. Action Taken so far:

- Safety and Cement Bag handling awareness session were organised for workers



- Training Session conducted on 5th February, 2020 to educated workers on safe handling of cement Bags



UltraTech
The Engineer's Choice

48

UltraTech Cement limited
(Manufacturing & Projects)

'A' Wing, Ahura Centre, 1st Floor, Mahakali Caves Road, Andheri (East), Mumbai - 400 091

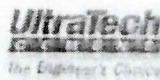
T: +91 22 6691 7400 | F: +91 22 2824 4770 | W: www.ultratechcement.com

Registered Office: 'B' Wing, Ahura Centre, 2nd Floor, Mahakali Caves Road, Andheri (East), Mumbai - 400 091



UltraTech

- Distribution of Safety Masks & Gloves to the labourers working at Sakinagar RH for UltraTech Cement Ltd.



UltraTech Cement limited
(Manufacturing & Projects)

'A' Wing, Ahura Centre, 1st Floor, Mahakali Caves Road, Andheri (East), Mumbai - 400 059

T: +91 22 6691 7400 | F: +91 22 2824 4770 | W: www.ultratech-cement.com

Registered Office: Mumbai

6. Systematic plan of action to educate and protect workers engaged in the activity of cement sacks handling

<i>Sl. No.</i>	<i>Action to be taken</i>	<i>Frequency</i>
1.	Tool Box Talk: Organize and Conduct Cement Bag Handling Awareness Session for the workers.	Monthly
2.	Depute few workers as Health Ambassadors to monitor usage of Safety Masks and Gloves by the workers and also report any safety requirements.	Monthly
3.	Distribution of Safety Masks and Gloves to the workers. Maintain records for the same.	Bi-annually
4.	Conduct awareness training session and workshops to educate and sensitize workers on safe handling of cement bags.	Bi-annually
5.	Conduct health check-up camps by qualified medical practitioner in association with local NGOs and maintenance of medical records.	Annually
6.	Maintenance of First Aid Kit and other emergency medical supplies. Maintaining Records for the same.	One Time. Replenishment done Bi-annually

7. Conclusion:

UltraTech is a member of the Cement Sustainability Initiative (CSI) and adheres to its good practice guidelines on various topics, such as contractor safety management, driver safety, and measuring and reporting on health and safety.

For the same, UltraTech shall take whatever steps necessary to ensure sensitization and protection of workers at Shakurbasti RH and remain in compliance to recommendations of the Hon'ble National Green Tribunal.

Email

anki

**Re: For Compliance of Hon'ble NGT order in O.A. No 533/2019 dated 10
Urgent matter**

From : Sanjeev Kumar SHARMA
<sanjeevk.sharma@acclimited.com>

Fri, Feb 21, 2020, 11:00 AM

Subject : Re: For Compliance of Hon'ble NGT order in O.A. No
533/2019 dated 10.01.2020 - Urgent matter

To : Ankush Tewani <ankush.cpcb@nic.in>

Cc : RAKESH KUMAR SINHA <rakeshk.sinha@acclimited.com>,
tmgr.ssb crwc <tmgr.ssb@crwc.in>

Dear Ankush Ji,

As advised we are taking the following steps to ensure the health and safety of workers at CRWC premises and also measures to control the pollution due to dust in this premises -

1. We will conduct a quarterly health check-up camp at CRWC for all workers involved in our cement handling as per the advice of competent physician/environment doctor, we will also do Pulmonary function test & eye testing on the spot, all required Medicines will be provided to workers, we will also distribute spectacles to labourers required as per eye testing. First camp is planned on 3rd March 2020.
2. We will regularly ensure distribution and all time availability of safety PPEs - nose masks/hand gloves as per standard suggested by CRWC Management.
3. We will educate the labour about correct handling of cement bags, impact and safety precautions to be taken by them. This will be done on monthly basis, first is planned on 3rd March 2020.
4. All material will be loaded in tarpaulin covered trucks to avoid spread of dust in the environment.
5. A proper record of all activities conducted at the premises will be kept with us.

This is for your kind information and record please.

Regards,
Sanjeev Sharma
Logistics - SU Delhi
Mob. - 9958899581

We Exist For Our Customers

51.

Dated 25.02.2020

To
The Additional Director & Head AQM Division,
Central Pollution Control Board
Parivesh Bhawan
East Arjun Nagar
New Delhi

149970

Kind Atten : Sh. V K Shuka (Addl. Dir & Div. Head AQM Division)

Sub: Compliance of Hon'ble NGT order dated 10-1-2020 in OA No. 533/2019 in matter of Anubhav Kumar v/s Union Of OIndia & org reg

Ref: your letter dated 13-2-2020

Sir,

This is in reference to your letter dated 13.02.2020 regarding submission of an action plan for labours engaged in Shakurbasti Cement siding. We would like to submit the same for your kind information & consideration please.

S.no.	Particulars	Action
1	Education Programme for Labours to educate them about effects of Cement dust	Awareness training program has been started. It will be conducted on regular basis. Following activities are being carried out: i. Educate them about effect of Cement Dust on health. Training schedule will be provided to all workers. ii. Precaution measures to be followed during r loading & unloading of cement. iii. Distribution of mustard Oil for use as moisturiser for protection of their skin. Photographs are enclosed as Annexure 1. iv. Use of dust mask and gloves.
2	Record keeping of workers engaged in the cement handling	Record of workers engaged at site is being maintained with copy of photo ID (Aadhar card). Copy of the same is enclosed as Annexure 2. Record will be updated regularly on joining of new worker.

WONDER CEMENT LIMITED

Regional Marketing Office: 1205-1208, 12th Floor, Indraprakash Building, 21 Barakhamba Road, Near Barakhamba Metro Station, Gate No. 4, Connaught Place, New Delhi - 110001 (India)
Tel. +91-11-33991133

Registered Office: Makrana Road, Madanganj, Kishangarh - 305 801, District - Ajmer, Rajasthan (India)
Telefax: +91-1463-260151, E-mail: regd.office@wondercement.com, Website: www.wondercement.com

CIN: U26943RJ2005PLC021205

reflss)



53

3	Medical Awareness & check-up camp for labours engaged in cement loading & unloading	Medical health check up of all workers will be carried out by a qualified Physician on regular basis.
4	Treatment of workers detected with health impact.	Proper medical treatment will be given to workers based on health check up findings.

Actions will be carried out by our C & F agent at site M/s Mohit Enterprises, New Delhi

This is for your information & record please.

Thanks & Regards

For Wonder Cement Limited



WONDER CEMENT LIMITED

Regional Marketing Office: 1205-1208, 12th Floor, Indraprakash Building, 21 Barakhamba Road, Near Barakhamba Metro Station, Gate No. 4, Connaught Place, New Delhi - 110001 (India).
Tel: +91-11-33991133

Registered Office: Makrana Road, Madanganj, Kishangarh - 305 801, District - Ajmer, Rajasthan (India).
Telefax: +91-1463-260151, E-mail: regd.office@wondercement.com, Website: www.wondercement.com

16.03.2020

Minutes of Meeting

Court Matter: Hon'ble NGT order dated 10.01.2020 in O.A. 533/2019 Anubhav Kumar v/s Union of India & Ors reg.

Hon'ble NGT vide order dated 10.01.2020 directed NR, CRWC and all five cement companies to act upon the report of Expert Committee and take necessary steps in terms of the recommendations, after preparing an appropriate action plan. The action plan may be prepared within one month and got approved by the Committee constituted by this Tribunal. The Committee will be free to make suitable alterations in the action plan.

Further, Hon'ble NGT also directed CPCB to assess and recover compensation for the environment and public health damage for the period prior to the remedial action.

In compliance of the order, plans were submitted to CPCB by the concerned and a meeting of the Expert Committee was convened on 4.3.2020 to examine these plans. (List of participants attached as Annexure- 1).

1. Action plan of Northern Railways

- Northern Railways did not submit any plan for **construction of warehouse at NR platforms** and informed that cement bags received through wagons are directly loaded to trucks without storing at the platforms and accordingly objected to the requirement of warehouse. However, tender has been invited for providing curtain walls at platform no. 01 only, as maximum amount of bags are handled at this platform.

Expert Committee discussed that storage of cement bags was observed during inspection conducted by DPCC and there is always possibility of storage of cement bags on the platforms based on the demand of cement in the city, availability of labour and others etc. Further the curtains are additional to the warehouse construction. **EC recommended that NR to be directed to submit time bound plan of construction of warehouse at both the platforms within one week.**

- Northern Railways did not submit any plan for **Deployment of mechanical cement bags handling system** and raised the issue that there is no full proof emission free mechanical system available in their knowledge however cement companies have been directed to find a solution as cement handling activities are carried out by these companies. Moreover, a tender has been invited for providing curtain walls around platform No.1 so that cement emissions do not spread outside the platform.

Expert Committee discussed that there is need of mechanical handling system and the response is not justified. **Hence, NR be directed to submit plan for providing mechanical handling system within one week.**

- Northern Railways informed of proposal of providing curtain walls at platforms but as a substitute for the warehouse and no timelines were submitted. Expert Committee expressed that curtains cannot substitute need of closed warehouse and provided in addition. **EC recommended NR be directed to submit time bound plan for providing flexible belt curtain within a week.**
- Regarding mechanical cleaning of warehouse and storage of the collected cement, NR informed that cement companies have been directed for proper cleaning of warehouse and that NR will monitor implementation. **Expert Committee observed that no progress has been reported in this regard and recommended NR be directed to ensure deployment of mechanical cleaning system and submit compliance.**
- NR informed that tender been awarded for construction of peripheral road but timelines have not been intimated. **Expert Committee recommended NR be directed to intimate timelines for construction of peripheral roads.**

Expert Committee expressed dissatisfaction at the response of Northern railways and that no proper plan was submitted in compliance of the order of Hon'ble NGT. NR be directed to submit proper time bound action plan within 1 week.

2. Action plan of CRWC

- CRWC have installed four conveyor belts for the loading/unloading activity and proposed to provide ten more conveyor belts within six months **and the proposed timelines were considered by the EC.**
- CRWC will provide flexible belt Curtain for enclosure at both loading/unloading sides of the by end of February month.
- CRWC has already provided the proper peripheral roads near the warehouses.
- CRWC have purchased four machines for mechanical cleaning and provide storage space for cement collected and records of cement collected are maintained.

Expert Committee expressed that the compliance reported be verified on ground by CPCB

3. Action plan of M/s GS Company and Cement Companies

- **Systemic plan of action to educate, protect and periodic health assessment with record keeping of labour/workers**– The action plans were seen by the committee members and health expert Dr. T.K. Joshi. It was recommended that these be got examined by Health Expert and the specific observations/comments received from Dr. T.K. Joshi on these plans be communicated to GS Company and cement companies and fresh plans be sought within one week.
- **Test for remaining workers at the cost of M/s GS Company and cement companies** – None of the cement companies and M/s GS company have provided information in this

regard. It was agreed and decided that all of the remaining workers get examined done. CRWC and NR shall monitor compliance of this and submit report to DPCC and CPCB within 15 days.

4. Environmental Compensation and Public Health Damage

The environmental compensation formula as devised by CPCB for the environmental compensation shall be employed along with factor for potential of pollution caused during compensation period to be levied on NR and CRWC. The methodology/cost of health damage shall be reviewed by Dr. T.K. Joshi and levied on M/s GS company and respective cement companies.

The meeting ended with vote of thanks to all the expert members.

_____x_____

Annexure- 1

List of participants

1. Dr. Prashant Gargava, MS-CPCB
2. Sh. T.K. Joshi, Health expert, CPCB-Board member
3. Prof. Mukesh Sharma, IIT-Kanpur
4. Prof. Mukesh Khare, Professor, IIT-Delhi
5. Sh. V.K. Shukla, Head-AQM Division
6. Sh. Mohd. Arif, SEE-DPCC
7. Sh. Amit Chaudhary, EE-DPCC
8. Sh. Ankush Tewani, Sc. 'D', CPCB
9. Ms. Simpy Singh, CPCB



Annexure-05

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Speed post/ Email

F.No. – AQM/NGT-533/Shakurbasti/2019-20

20.03.2020

To

General Manager

Northern Railway, Headquarters office,

Baroda House, New Delhi -- 110001

Email: cpro@nr.railnet.gov.in, mail.cpro.nr@gmail.com

Sub: Action plan in compliance of Hon'ble NGT order dated 10.01.2020 in O.A. 533/2019 reg.

Sir,

This is in reference to the action plan submitted by Northern Railway to expert committee in compliance of Hon'ble NGT order dated 10.01.2020 in O.A. No. 533/2019: Anubhav Kumar v/s Union of India & Ors. The action plan was examined by the Expert Committee and the observations of the expert committee are enclosed for your ready reference.

In view of the recommendation of the Expert Committee, Northern Railway shall submit a proper time bound action plan within one week. With regard to test for remaining workers, no information has been provided. Northern Railway shall ensure that the test of all remaining workers involved in cement handling be got conducted and compliance report submitted to CPCB within 15 days.

Encl: As above

Yours sincerely,

(V.K. Shukla)

DH-AQM Division

58

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in



Speed post/ Email

F.No. – AQM/NGT-533/Shakurbasti/2019-20

20.03.2020

To

General Manager

Central Railside Warehouse Company Limited (CRWC)

Pragati Maidan Metro Station Building,

Ground Floor, New Delhi - 110001

Email: pamd@crwc.in, contact@crwc.in

Sub: Action plan in compliance of Hon'ble NGT order dated 10.01.2020 in O.A. 533/2019 reg.

Sir,

This is in reference to the action plan submitted by CRWC to expert committee in compliance of Hon'ble NGT order dated 10.01.2020 in O.A. No. 533/2019: Anubhav Kumar v/s Union of India & Ors. The action plan was examined by the Expert Committee and considered for implementation within the timelines proposed in the plan. CRWC shall submit regular progress report to CPCB in this regard.

The observations with respect to action plan of M/s GS Company for health protection and assessment of workers will be communicated shortly. With regard to test for remaining workers, no information has been provided. CRWC shall ensure that the test of all remaining workers involved in cement handling be got conducted and compliance report submitted to CPCB within 15 days.

Yours faithfully,

(V.K. Shukla)
DH-AQM Division

59.



19.03.2020

Speed post/ Email

To
General Manager
Northern Railway, Headquarters office,
Baroda House, New Delhi -- 110001
Email: cpro@nr.railnet.gov.in, mail.cpro.nr@gmail.com

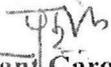
Sub: Urgent compliance in matter of O.A. 533/2019 of Hon'ble NGT order dated 10.01.2020 reg.

Sir,

This is in reference to the Hon'ble NGT order dated 10.01.2020 in O.A. No. 533/2019 in matter of Anubhav Kumar v/s Union of India & Ors. As per said order, Northern Railways was required to take necessary steps to control fugitive cement dust emission including completely stopping all activities until there is construction of warehouse. In this regard, a complaint has been received from Sh. Anubhav Kumar (applicant) informing that cement bags handling were carried out at NR platform Line No. 01 and GPF. The same is confirmed from the information received from the Ultratech Cement Company indicating cement unloading/loading was carried out in the month of January.

In view of the above, please ensure that all the cement handling activities taking at NR platforms are immediately stopped, failing which appropriate action as per law will be initiated.

Yours faithfully,


(Prashant Gargava)
Member Secretary

60.



Annexure - 07

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Email

F.No. – AQM/NGT-533/Shakurbasti/2019-20

20.03.2020

To:

Dr. T.K. Joshi

(E-mail: kantjoshi@gmail.com)

Sub: Action plan for health assessment and protection of workers submitted in reference to O.A. 533/2019: Anubhav Kumar v/s Union of India & Ors – reg.

Sir,

This is in reference to the Expert Committee meeting held on 4.3.2020 to discuss the action plans submitted by cement companies and M/s GS Company for health assessment and protection of workers involved in cement handling activities at Shakurbasti cement siding. As discussed during the meeting, the action plans received by CPCB are hereby forwarded for examination and seeking comments/ observations w.r.t. all action plans. Also, it is requested to finalize the methodology for assessment of health damage. The minutes of the meeting are enclosed herewith for ready reference.

Encl: As above

Yours faithfully

(V.K.Shukla)
DH-AQM Division

61.

Email

ankush.cpcb@nic.in

Compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 - reg .

From : Ankush Tewani <ankush.cpcb@nic.in> Mon, Apr 06, 2020 08:24 PM
Subject : Compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 - reg . 📎 1 attachment
To : pamd <pamd@crwc.in>, contact <contact@crwc.in>, tmgr ssb <tmgr.ssb@crwc.in>

Sir,

This is in reference to your letter/e-mail dated 10.02.2020 vide which action plan of M/s GS & Company was submitted to CPCB.

It is to inform that the action plan of M/s GS & Company to educate and protect workers engaged in the activity of cement sacks handling at Shakurbasti was got examined by Health Expert. Expert opinion in this regard is enclosed for urgent necessary action.

Regards

Ankush Tewani,
Scientist 'D',
Air Quality Management Division,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Shahdara, Delhi - 110032
Contact No. - 43102414

Regards

Ankush Tewani,
Scientist 'D',
Air Quality Management Division,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Shahdara, Delhi - 110032
Contact No. - 43102414

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62.

Email

ankush.cpcb@nic.in

Compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 - reg .

From : Ankush Tewani <ankush.cpcb@nic.in> Mon, Apr 06, 2020 08:36 PM
Subject : Compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 - reg . 📎 1 attachment
To : atul gupta <atul.gupta@wondercement.com>, headoffice@wondercement.com
Cc : VK Shukla <vkshukla.cpcb@nic.in>, Member Secretary CPCB <mccb.cpcb@gov.in>

Sir,

This is in reference to your letter/e-mail dated 25.02.2020 submitted in response to CPCB letter dated 13.02.2020 on the subject mentioned above.

It is to inform that the action plan submitted by M/s Wonder Cement Limited to educate and protect workers engaged in the activity of cement sacks handling at Shakurbasti was got examined by Health Expert and was found unsatisfactory. Expert opinion in this regard is enclosed for urgent necessary action.

Regards

Ankush Tewani,
Scientist 'D',
Air Quality Management Division,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Shahdara, Delhi - 110032
Contact No. - 43102414

 **expert opinion .doc**
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63.

Email

ankush.cpcb@nic.in

Compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 - reg .

From : Ankush Tewani <ankush.cpcb@nic.in> Mon, Apr 06, 2020 08:51 PM
Subject : Compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 - reg . 📎 1 attachment
To : kvijender reddy <kvijender.reddy@adityabirla.com>, sushilpathak@adityabirla.com
Cc : VK Shukla <vkshukla.cpcb@nic.in>, Member Secretary CPCB <mscb.cpcb@gov.in>

Sir,

This is in reference to your letter/e-mail dated 28.02.2020 submitted in response to CPCB letter dated 13.02.2020 on the subject mentioned above.

It is to inform that the action plan submitted by M/s Ultra Tech Cement Limited to educate and protect workers engaged in the activity of cement sacks handling at Shakurbasti was got examined by Health Expert and was found unsatisfactory. Expert opinion in this regard is enclosed for urgent necessary action.

Regards

Ankush Tewani,
Scientist 'D',
Air Quality Management Division,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Shahdara, Delhi - 110032
Contact No. - 43102414

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Email**ankush.cpcb@nic.in****Compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 - reg .**

From : Ankush Tewani <ankush.cpcb@nic.in> Mon, Apr 06, 2020 08:38 PM
Subject : Compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 - reg . 📎 1 attachment
To : sanjeevk sharma <sanjeevk.sharma@acclimited.com>, acc@ethicalview.com
Cc : VK Shukla <vkshukla.cpcb@nic.in>, Member Secretary CPCB <mscb.cpcb@gov.in>

Sir,

This is in reference to your letter/e-mail dated 21.02.2020 submitted in response to CPCB letter dated 13.02.2020 on the subject mentioned above.

It is to inform that the action plan submitted by M/s ACC Limited to educate and protect workers engaged in the activity of cement sacks handling at Shakurbasti was got examined by Health Expert and was found unsatisfactory. Expert opinion in this regard is enclosed for urgent necessary action.

Regards

Ankush Tewani,
Scientist 'D',
Air Quality Management Division,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Shahdara, Delhi - 110032
Contact No. - 43102414

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65.

Email

ankush.cpcb@nic.in

Compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 - reg .

From : Ankush Tewani <ankush.cpcb@nic.in> Mon, Apr 06, 2020 08:56 PM
Subject : Compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 - reg . 📎 1 attachment
To : sameer khashu <sameer.khashu@ambujacement.com>

From: "Ankush Tewani" <ankush.cpcb@nic.in>
To: "corporate communications" <corporate.communications@ambujacement.com>
Sent: Monday, April 6, 2020 8:54:21 PM
Subject: Compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 - reg .

Sir,

This is in reference to your letter/e-mail dated 27.02.2020 submitted in response to CPCB letter dated 13.02.2020 on the subject mentioned above.

It is to inform that the action plan submitted by M/s Ambuja Cements Limited to educate and protect workers engaged in the activity of cement sacks handling at Shakurbasti was got examined by Health Expert and was found unsatisfactory. Expert opinion in this regard is enclosed for urgent necessary action.

Regards

Ankush Tewani,
Scientist 'D',
Air Quality Management Division,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Shahdara, Delhi - 110032
Contact No. - 43102414

 **expert opinion .doc**
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From : Ankush Tewani <ankush.cpcb@nic.in> Mon, Apr 06, 2020 08:54 PM
Subject : Fwd: Compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 - reg . 📎 1 attachment

Email

ankush.cpcb@nic.in

Compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 - reg .

From : Ankush Tewani <ankush.cpcb@nic.in> Mon, Apr 06, 2020 08:41 PM
Subject : Compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 - reg . 1 attachment
To : delhi marketing <delhi.marketing@mangalamcement.com>, kolkata@mangalacement.com
Cc : VK Shukla <vkshukla.cpcb@nic.in>, Member Secretary CPCB <mccb.cpcb@gov.in>

Sir,

This is in reference to your letter/e-mail dated 28.01.2020 and 05.03.2020 on the subject mentioned above.

It is to inform that the action plan submitted by M/s Mangalam Cement Limited to educate and protect workers engaged in the activity of cement sacks handling at Shakurbasti was got examined by Health Expert and was found unsatisfactory. Expert opinion in this regard is enclosed for urgent necessary action.

Regards

Ankush Tewani,
Scientist 'D',
Air Quality Management Division,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Shahdara, Delhi - 110032
Contact No. - 43102414

expert opinion.docx
21 KB

67.

Email

ankush.cpcb@nic.in

From : Ankush Tewani <ankush.cpcb@nic.in>

Mon, Apr 13, 2020 08:05 PM

Subject : Compliance status in OA No. 533 of 2019 before Hon'ble
NGT, Principal Bench - reg**To :** Rajiv Chaudhary <gm@nr.railnet.gov.in>,
srdcmfreightdli@gmail.com**Cc :** Member Secretary CPCB <mscb.cpcb@gov.in>, VK
Shukla <vkshukla.cpcb@nic.in>

Sir,

This is in reference to Hon'ble NGT order dated 10.1.2020 in O.A. No. 533 of 2019 and CPCB letter dated 20.3.2020. The time bound action plan for implementation of pollution control measures and progress report on test of remaining workers involved in cement handling at NR platforms are yet to be submitted. It is again requested to submit the same on priority. The status report as on 15.4.2020 is to be submitted by CPCB to Hon'ble NGT.

Regards

Ankush Tewani,
Scientist 'D',
Air Quality Management Division,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Shahdara, Delhi - 110032
Contact No. - 43102414

68.



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

E-mail

Reminder- II

E. No.: AQM/NGT-533/Shakurbasti/2019-20

April 30, 2020

General Manager

Northern Railway, Headquarters office,

Baroda House, New Delhi - 110 001

Email: cpro@nr.railnet.gov.in, mail.cpro.nr@gmail.com

Sub: Reminder letter for action plan and progress report in compliance of Hon'ble NGT order dated 10.01.2020 in O.A. 533/2019 - Reg.

Sir,

This is in reference to CPCB letter dated 20.03.2020 and reminder mail dated 13.04.2020 requesting Northern Railways to submit action plan for implementation of air pollution control measures and report on health test of remaining workers involved in cement handling at Shakurbasti cement siding. No response has been received from Northern Railways.

It is requested to kindly look into the matter and submit the action plan and progress report on priority.

Yours faithfully,

(V. K. Shukla)

Addl. Director - AQM

69.

Email

ankush.cpcb@nic.in

Action plan and progress report in compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 -reg.

From : Ankush Tewani <ankush.cpcb@nic.in>
Subject : Action plan and progress report in compliance of Hon'ble NGT order dated 10.1.2020 in OA No. 533 of 2019 -reg.
To : Rajiv Chaudhary <gm@nr.railnet.gov.in>, srdcmfreightdli@gmail.com, Neeraj Sharma <cpro@nr.railnet.gov.in>
Cc : VK Shukla <vkshukla.cpcb@nic.in>

Fri, May 01, 2020 10:27 PM

1 attachment

Sir,

Please find enclosed CPCB letter dated 30.4.2020 on the subject matter for necessary action.

Regards

Ankush Tewani,
Scientist 'D',
Air Quality Management Division,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Shahdara, Delhi - 110032
Contact No. - 43102414

— **Reminder letter to Northern Railways.PDF**
273 KB

70



Speed post/ Email

F. No. – AQM/NGT-533/Shakurbasti/2019-20

June 5, 2020

To:

**Sr. Divisional Commercial Manager,
Northern Railway, Headquarters office,
Baroda House, New Delhi - 110001
Email: gm@nr.railnet.gov.in, srdcmfreightdli@gmail.com, dyccmfreight@gmail.com**

Sub: Action plan in O.A. No. 533/ 2019: Anubhav Kumar Vs Union of India before Hon'ble NGT - reg.

Sir,

This is in reference to your e-mail dated 2.6.2020 in response to the CPCB reminder letter dated 1.5.2020 on the subject matter. It is to inform that CPCB vide letter/e-mail dated 20.3.2020/4.4.2020 had already communicated the observations of Expert Committee on the action plan dated 7.2.2020 of Northern Railways where Northern Railways was asked to submit a proper time bound action plan, and, ensure test of remaining workers be conducted and submit report to CPCB. Further, CPCB vide e-mail dated 13.4.2020 and 30.4.2020 issued reminder to Northern Railways seeking action plan and progress report but no response received by CPCB.

Also, CPCB vide letter dated 19.3.2020 informed Northern railways about complaint received from applicant regarding handling of cement bags at Northern Railways platforms against the recommendations of Committee/ directions of the Hon'ble NGT. The compliance report is still awaited.

In view of the above, you are requested to submit the revised action plan, interim measures taken, progress report on health test of workers, report on cement handling activities and overall compliance report of Hon'ble NGT order dated 10.01.2020 by 10.6.2020 for further review by the committee and filing of the status report before the Hon'ble NGT.

Encl: As above

Yours sincerely,

(V.K. Shukla)

DH-AQM Division

71.



05.06.2020

Speed post/ Email

F. No: AQM/NGT-533/Shakurbasti/2019-20

To
MD & CEO,
ACC Limited Cement House 121,
Maharishi Karve Road Mumbai - 400 020
Email: acc@ethicalview, sanjeevk.sharma@acclimited.com.com,

Sub: Submission of revised action plan in compliance of Hon'ble NGT order dated 10.01.2020 of O.A. 533/2019 of reg.

Sir,

This is in reference to CPCB email dated 06.04.2020 forwarding the expert opinion on action plan for education and protection of workers submitted by ACC vide letter dated 21.02.2020.

The revised action plan incorporating the expert opinion is awaited.

Further, following reports along with supporting documents may be submitted immediately:

- Compliance report in response to Hon'ble NGT order dated 10.01.2020
- Action taken report on "Expert opinion on action plan to educate and protect health of labour"

The above information/ reports with supporting documents may be submitted by 10.6.2020 for further review by the committee and filing of the status report before the Hon'ble NGT.

Yours faithfully,

(V.K. Shukla)
AD & DH,
AQM Division

72.



05.06.2020

Speed post/ Email

F. No: AQM/NGT-533/Shakurbasti/2019-20

To
Chairman,
Ambuja Cement, PO Ambujanagar
Taluka Kodinar, Gir Somnath district
Gujarat – 362715
Email: corporate.communications@ambujacement.com, sameer.khashu@ambujacement.com

Sub: Submission of reports in compliance of Hon'ble NGT order dated 10.01.2020 of O.A. 533/2019 of reg.

Sir,

This is in reference to your email dated 16.04.20 on the subject matter.
The revised action plan incorporating the expert opinion is awaited.
Further, following reports along with supporting documents may be submitted immediately:

- Compliance report in response to Hon'ble NGT order dated 10.01.2020
- Action taken report on "Expert opinion on action plan to educate and protect health of labour" provided by CPCB through mail dated 06.04.2020

The above information/ reports with supporting documents may be submitted by 10.6.2020 for further review by the committee and filing of the status report before the Hon'ble NGT.

Yours faithfully,


(V.K. Shukla)
AD & DH,
AQM Division

73.



05.06.2020

Speed post/ Email

F. No: AQM/NGT-533/Shakurbasti/2019-20

To
Chairman,
Wonder Cement Ltd
17 Old Fatehpura, Near Seva Mandir,
Udaipur, Rajasthan – 313004
Email: headoffice@wondercement.com, atul.gupta@wondercement.com

Sub: Submission of revised action plan in compliance of Hon'ble NGT order dated 10.01.2020 of O.A. 533/2019 of reg.

Sir,

This is in reference to CPCB email dated 06.04.2020 forwarding the expert opinion on action plan for education and protection of workers submitted by Wonder cement vide letter dated 25.02.2020.

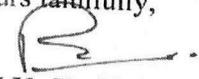
The revised action plan incorporating the expert opinion is awaited.

Further, following reports along with supporting documents may be submitted immediately:

- Compliance report in response to Hon'ble NGT order dated 10.01.2020
- Action taken report on "Expert opinion on action plan to educate and protect health of labour"

The above information/ reports with supporting documents may be submitted by 10.6.2020 for further review by the committee and filing of the status report before the Hon'ble NGT.

Yours faithfully,


(V.K. Shukla)
AD & DH,
AQM Division

74.



05.06.2020

Speed post/ Email

F. No: AQM/NGT-533/Shakurbasti/2019-20

To
President (Corporate)
Mangalam Cement Limited.
Birla Building, 10th Floor, 9/1, R.N. Mukherjee Road
Kolkata - 700 001
Email: kolkata@mangalamcement.com, delhi.marketing@mangalamcement.com

Sub: Submission of revised action plan in compliance of Hon'ble NGT order dated 10.01.2020 of O.A. 533/2019 of reg.

Sir,

This is in reference to CPCB email dated 06.04.2020 forwarding the expert opinion on action plan for education and protection of workers submitted by Mangalam cement vide letter dated 28.01.2020.

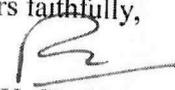
The revised action plan incorporating the expert opinion is awaited.

Further, following reports along with supporting documents may be submitted immediately:

- Compliance report in response to Hon'ble NGT order dated 10.01.2020
- Action taken report on "Expert opinion on action plan to educate and protect health of labour"

The above information/ reports with supporting documents may be submitted by 10.6.2020 for further review by the committee and filing of the status report before the Hon'ble NGT.

Yours faithfully,


(V.K. Shukla)
AD & DH,
AQM Division

75.



05.06.2020

Speed post/ Email

F. No: AQM/NGT-533/Shakurbasti/2019-20

To
Chairman,
Ultratech Cement
"B" Wing, 2nd floor, Ahura Centre Mahakali Caves Road,
Andheri (East) Mumbai 400 093.
Email: sushil.pathak@adityabirla.com, kvijender.reddy@adityabirla.com

Sub: Submission of revised action plan in compliance of Hon'ble NGT order dated 10.01.2020 of O.A. 533/2019 of reg.

Sir,

This is in reference to your email dated 10.04.2020 on the above subject matter.
The revised action plan incorporating the expert opinion is awaited.
Further, following reports along with supporting documents may be submitted immediately:

- Compliance report in response to Hon'ble NGT order dated 10.01.2020
- Action taken report on "Expert opinion on action plan to educate and protect health of labour" provided by CPCB through mail dated 06.04.2020

The above information/ reports with supporting documents may be submitted by 10.6.2020 for further review by the committee and filing of the status report before the Hon'ble NGT.

Yours faithfully,

(V.K. Shukla)
AD & DH,
AQM Division

76.